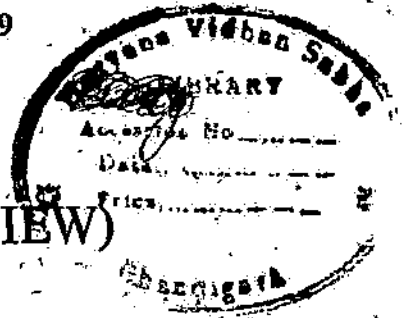


COMMITTEES

1988-89



(A REVIEW)



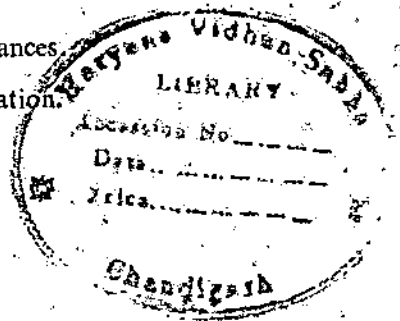
HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

1989

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1988-89 :-

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. Business Advisory Committee.
9. House Committee.
10. Library Committee.
11. Committee on Petitions.



CHANDIGARH
The 7th June, 1989

SUMIT KUMAR
Secretary

TABLE OF CONTENTS

Sr. No.	Name of Committee	Page
1.	Committee on Public Accounts	1—12
2.	Committee on Public Undertakings	13—22
3.	Committee on Estimates	23—30
4.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	31—38
5.	Committee on Government Assurances	39—43
6.	Committee on Subordinate Legislation	44—49
7.	Committee of Privileges	50—59
8.	Business Advisory Committee	60—62
9.	House Committee	63—72
10.	Library Committee	73—77
11.	Committee on Petitions	78—82

PUBLIC ACCOUNTS COMMITTEE

The Hon'ble Speaker having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 16th March, 1988 to nominate nine members of the Committee on Public Accounts for the year 1988-89 nominated the Committee, vide notification No. PAC-14/88/35 dated the 22nd April, 1988. Shri Tek Chand Jain was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee fixed/held a total number of 70 meetings during the period under review. The Names of the members and the number of meetings attended by each one of them are shown in the following table:-

Sr No.	Name of member	Number of meetings attended.
1.	Shri Tek Chand Jain	61
*2.	Shri Hari Singh	17
3.	Shri Shiv Lal	63
4.	Shri Jai Narain Khundia	35
5.	Shri Atma Ram Godara	45
6.	Shri Durga Dutt Attri	58
7.	Shri Mahender Partrp Singh	7
8.	Dr. Harnam Singh	57
9.	Shri Gurdial Singh	40
10.	Shri Yogesh Chand Sharma	9

*Resigned from the membership of the Committee w. e. f. 2.11.1988 on his appointment as Minister of State and in the vacancy caused by the resignation of Shri Hari Singh, Shri Yogesh Chand Sharma was nominated w. e. f. 8th December, 1988.

Reports/Accounts Examined

The Committee examined the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil and Revenue Receipts) and also examined party report for the year 1984-85 (Civil).

meetings held Business Transacted

The details of meetings, the number of members present and Business transacted at each meeting are given below:-

Sr. No.	Date of meeting	Number of members present	Business transacted														
1	11th May, 1988	7	The Committee passed the condolence resolutions on the tragic death of Shri Sandeep Singh, son of Shri Harmohinder Singh Chatha, Speaker, Haryana Vidhan Sabha and on the barbarous killings by the terrorists of the family members of Dr. Harnam Singh, M.L.A. who was member of this Committee. The Committee also passed condolence resolutions on the barbarous killings of 14 innocent persons by terrorists on the night of 7th May, 1988 at Panipat.														
2	17th May, 1988	7	Speaker, Haryana Vidhan Sabha and Accountant General, Haryana explained the scope and functions of the Committee to the members.														
3	23rd May, 1988	4	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in the following paragraphs of various reports of the Public Accounts Committee of Haryana Vidhan Sabha:- <table border="1" data-bbox="567 937 971 1232"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>27</td> <td>14th</td> </tr> <tr> <td>12</td> <td>17th</td> </tr> <tr> <td>36</td> <td>18th</td> </tr> <tr> <td>51</td> <td>18th</td> </tr> <tr> <td>52</td> <td>18th</td> </tr> <tr> <td>53</td> <td>18th</td> </tr> </tbody> </table>	Paragraphs	Reports	27	14th	12	17th	36	18th	51	18th	52	18th	53	18th
Paragraphs	Reports																
27	14th																
12	17th																
36	18th																
51	18th																
52	18th																
53	18th																
4	24th May, 1988	3	The Committee framed and approved a questionnaire in respect of the irregularities appearing in the Report of the Comptroller and Auditor General of India for the year 1984-85 (Civil), relating to the following departments:- <ol style="list-style-type: none"> 1. P.W.D. (Public Health) 2. P.W.D. (B&R) 3. Medical Education 4. Industries 5. Animal Husbandry 6. Archaeology 														

I 2

3

4

7. Archives.
8. Sports
9. Agriculture
10. Labour & Employment
11. Food & Supplies
12. Town & Country Planning (HUDA)
13. Housing
14. Police
15. Cooperation; and
16. Tourism.

3. 30th May, 1988

7

The Committee considered letters received from the Commissioner and Secretary to Govt., Haryana, Social Welfare and Welfare of Scheduled Caste and Backward Classes, Departments.

6. 31st May, 1988

7

The Committee framed and approved the questionnaire in respect of irregularities appearing in the Report of Comptroller and Auditor General of India for the year 1984-85 (Civil) relating to following departments:—

1. Transport
2. Medical and Health
3. Forests
4. Education
5. Irrigation; and
6. Development

7. 20th June 1988

6

Oral examination of the representatives of the Social Welfare Department in respect of paragraph Nos. 3.2, 6.6 & 6.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

8. 21st June, 1988

6

Resumption of oral examination of the representative of Scheduled Castes & Backward Classes Department in respect of various paragraphs of the report of the Comptroller and Auditor General of India for the year 1983-84. (Civil)

9. 27th June, 1988

8

Resumption of oral examination of the representative of Irrigation Department in respect of paragraph No. 4.1 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil)

1	2	3	4
10. 28th June, 1988	8	(i) The Committee considered the letter received from the Commissioner and Secretary to Govt., Haryana, Housing Department. (ii) The Committee scrutinised the material received from the Co-operation Department in respect of paragraph Nos. 6.19, 6.20 and 6.21 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
11. 4th July, 1988	7	Oral examination of the representative of Co-Operation Department in respect of paragraph No. 6.1 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Revenue Receipts).	
12. 5th July, 1988	6	Oral examination of the representatives of the Finance Department in respect of Paragraph No. 6.7 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Revenue Receipts).	
13. 11th July, 1988	2	Meeting adjourned for want of Quorum.	
14. 12th July, 1988	2	Meeting adjourned for want of Quorum.	
15. 18th July, 1988	7	Oral examination of the representatives of the Cooperation Department in respect of paragraph No. 6.19, 6.20 & 6.21 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
16. 19th July 1988	7	Oral examination of the representatives of the Irrigation Department in respect of paragraph No. 4.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
17. 26th July, 1988	7	Resumption of oral examination of representatives of the Development Department in respect of paragraph No. 6.5 of the report of the Comptroller & Auditor General of India for the year 1983-84 (Civil).	
18. 1st August, 1988	4	Oral examination of the representatives of Excise & Taxation Department in respect of paragraph No. 1.2, 1.4, 1.5 & 1.6 the report of the Comptroller and Auditor of General of India for the year 1983-84 (Revenue Receipts).	
19. 2nd August, 1988	5	Resumption of oral examination of the representatives of the Excise and Taxation Department in respect of paragraph Nos. 2.1, 2.2, 2.3 & 2.4. of the report of the Comptroller and Auditor of General of India for the year 1983-84. (Revenue Receipt.)	

- | 1 | 2 | 3 | 4 |
|-----|----------------------|---|---|
| 20. | 8th August, 1988 | 4 | The Committee considered the letter received from the Commissioner and Secretary to Govt., Haryana, Social Welfare and Welfare of Scheduled Castes and Backward Classes department and also considered letter received from the Managing Director, Haryana State Minor Irrigation Tubewell Corporation. |
| 21. | 9th August, 1988 | 4 | The Committee discussed the agenda fixed for the meeting of the Committee scheduled to be held on 16th August, 1988. |
| 22. | 16th August, 1988 | 7 | (i) The Committee decided to visit the States of Kerala and Karnataka from 14th November 1988 to 25th November, 1988.
(ii) Resumption of oral examination of the representatives of the Excise and Taxation Department in respect of paragraph Nos. 2.5, 2.6, 2.7 & 2.8 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Revenue Receipts). |
| 23. | 5th September, 1988 | 4 | (i) Resumption of oral examination of representatives of Social Welfare department in respect of paragraph Nos. 3.2.8, 6.6 & 6.2 (left over from agenda of the meeting fixed for 21st June, 1988) of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
(ii) The Committee approved the questionnaire in respect of the irregularities appearing in the report of the Comptroller and Auditor General of India for the year 1984-85 relating of the following departments:
1. Irrigation
2. Medical & Health
3. Education
4. Transport
5. Forest. |
| 24. | 6th September, 1988 | 8 | Resumption of oral examination of representatives of Social Welfare department in respect of various paragraphs (left over from agenda of the meeting fixed for 5th September, 1988) of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). |
| 25. | 12th September, 1988 | 7 | Resumption of oral examination of the representatives of the Excise and Taxation department in respect of paragraph Nos. 2.9, 2.10, 3.1 & 3.2 of the report of Comptroller and Auditor General of India for the year 1983-84 (Revenue Receipts). |

1	2	3	4														
26	13th September, 1988	8	Resumption of oral examination of representatives of Excise and Taxation department in respect of paragraph Nos. 3.3, 3.4, 3.5, 4.2, 4.7, 4.8 & 4.9 of the Comptroller and Auditor General of India for the year 1983-84 (Revenue Receipts).														
27	19th September, 1988	6	The Committee decided to hold its meetings from 5th October, 1988 to 9th October, 1988 at Delhi in Haryana Bhawan for drafting part of the 28th Report.														
28	20th September, 1988	6	Scrutiny of replies received from the government in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha:														
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>8</td> <td>6th</td> </tr> <tr> <td>9</td> <td>6th</td> </tr> <tr> <td>16</td> <td>7th</td> </tr> <tr> <td>5</td> <td>9th</td> </tr> <tr> <td>16</td> <td>14th</td> </tr> </tbody> </table>	Paragraphs	Reports	8	6th	9	6th	16	7th	5	9th	16	14th		
Paragraphs	Reports																
8	6th																
9	6th																
16	7th																
5	9th																
16	14th																
29	26th September, 1988	5	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—														
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Report</th> </tr> </thead> <tbody> <tr> <td>6</td> <td>15th</td> </tr> <tr> <td>14</td> <td>18th</td> </tr> <tr> <td>28</td> <td>19th</td> </tr> <tr> <td>29</td> <td>19th</td> </tr> <tr> <td>30</td> <td>19th</td> </tr> </tbody> </table>	Paragraphs	Report	6	15th	14	18th	28	19th	29	19th	30	19th		
Paragraphs	Report																
6	15th																
14	18th																
28	19th																
29	19th																
30	19th																
30	27th September, 1988	7	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :														
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>44</td> <td>14th</td> </tr> <tr> <td>39</td> <td>18th</td> </tr> <tr> <td>41</td> <td>18th</td> </tr> <tr> <td>42</td> <td>18th</td> </tr> <tr> <td>23</td> <td>19th</td> </tr> <tr> <td>24</td> <td>19th</td> </tr> </tbody> </table>	Paragraphs	Reports	44	14th	39	18th	41	18th	42	18th	23	19th	24	19th
Paragraphs	Reports																
44	14th																
39	18th																
41	18th																
42	18th																
23	19th																
24	19th																

1	2	3	4										
31	4th October, 1988	8	The Committee discussed the agenda fixed for the meetings to be held from 5th to 9th October, 1988 in Haryana Bhawan, New Delhi.										
32	5th October, 1988	5	The Committee drafted part of its 28th report in respect of Public Health Department at Haryana Bhawan, New Delhi.										
33	6th October, 1988	6	The Committee drafted part of its 28th report in respect of Irrigation Department at Haryana Bhawan, New Delhi.										
34	7th October, 1988	5	The Committee drafted part of its 28th report in respect of Co-operation department at Haryana Bhawan, New Delhi.										
35	8th October, 1988	6	The Committee drafted part of its 28th report in respect of Development department at Haryana Bhawan, New Delhi.										
36	9th October, 1988	4	The Committee drafted part of its 28th report in respect of Medical and Health department at Haryana Bhawan, New Delhi.										
37	17th October, 1988	7	Resumption of oral examination of the representatives of Welfare of Scheduled Castes and Backward Classes department in respect of paragraph No. 3.4 left over from the agenda of the meeting fixed for the 15th February, 1988 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).										
38	18th October, 1988	7	The Committee went through the replies received from the Government in respect of various paragraphs of the various reports of the Public Accounts Committee relating to the Printing & Stationery and Food & Supplies departments.										
39	24th October, 1988	6	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—										
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>10</td> <td>21st</td> </tr> <tr> <td>5</td> <td>23rd</td> </tr> <tr> <td>35</td> <td>18th</td> </tr> <tr> <td>3</td> <td>21st</td> </tr> </tbody> </table>	Paragraphs	Reports	10	21st	5	23rd	35	18th	3	21st
Paragraphs	Reports												
10	21st												
5	23rd												
35	18th												
3	21st												
40	31st October, 1988	7	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports										

1	2	3	4
			of Public Accounts Committee of Haryana Vidhan Sabha :-

	Paragraphs	Reports
	21	17th
	55	18th
	58	18th
	59	18th
	27	17th
41 st 7th November, 1988		

Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of the Haryana Vidhan Sabha :-

	Paragraphs	Reports
	17	17th
	23	18th
	43	18th
	44	18th
	45	18th

42nd 8th November, 1988

(i) Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :-

	Paragraphs	Reports
	33	7th
	37	11th
	33	14th
	28	18th

(ii) The Committee decided to hold its next meetings at Chandigarh on 5th, 6th & 12 December, 1988 and at Haryana Bhawan, New Delhi from 13th to 17th December, 1988 for drafting part of its 28th Report for the year 1983-84.

43rd 14th November, 1988

The Committee framed and approved the questionnaire for discussion with the sister Committee of the States of Kerala and Karnataka at Haryana Bhawan, New Delhi.

1	2	3	4												
44	17th November, 1988	4	The Committee discussed matters of common interest with its sister Committee of Kerala Legislative Assembly at Trivandrum.												
45	18th November, 1988	4	The Committee reviewed the discussion held with the counter part Committee of Kerala Legislative Assembly, at Kanya Kumari.												
46	21st November, 1988	4	The Committee discussed matter of common interest with its counter part Committee of Karnataka Legislative Assembly at Bangalore.												
47	22nd November, 1988	4	The Committee reviewed the discussion held with the counter part Committee of Karnataka Legislative Assembly, at Varindaban Garden.												
48	25th November, 1988	4	The Committee chalked out the future programme of the Committee at Haryana Bhawan, New Delhi.												
49	5th December, 1988	6	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—												
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>35</td> <td>14th</td> </tr> <tr> <td>36</td> <td>14th</td> </tr> <tr> <td>51</td> <td>19th</td> </tr> <tr> <td>13</td> <td>21st</td> </tr> <tr> <td>14</td> <td>21st</td> </tr> </tbody> </table>	Paragraphs	Reports	35	14th	36	14th	51	19th	13	21st	14	21st
Paragraphs	Reports														
35	14th														
36	14th														
51	19th														
13	21st														
14	21st														
50	6th December, 1988	7	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—												
			<table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>5</td> <td>21st</td> </tr> <tr> <td>24</td> <td>22nd</td> </tr> <tr> <td>25</td> <td>22nd</td> </tr> <tr> <td>26</td> <td>22nd</td> </tr> </tbody> </table>	Paragraphs	Reports	5	21st	24	22nd	25	22nd	26	22nd		
Paragraphs	Reports														
5	21st														
24	22nd														
25	22nd														
26	22nd														
51	12th December, 1988	5	The Committee discussed the agenda fixed for the meetings to be held in Haryana Bhawan, New Delhi.												
52	13th December, 1988	3	The Committee drafted part of its 28th report in respect of Finance and Industries departments at Haryana Bhawan, New Delhi.												

1	2	3	4								
53	14th December, 1988	4	The Committee drafted parts of its 28th report in respect of Revenue, P.W.D. (B&R) and Transport departments at Haryana Bhawan, New Delhi.								
54	15th December, 1988	4	The Committee drafted part of its 28th report in respect of Excise and Taxation department at Haryana Bhawan, New Delhi.								
55	16th December, 1988	5	The Committee partly drafted its 28th report in respect of Excise and Taxation department at Haryana Bhawan, New Delhi.								
56	17th December, 1988	3	The Committee drafted part of its 28th report in respect of Excise and Taxation department at Haryana Bhawan, New Delhi.								
57	26th December, 1988	5	Scrutiny of replies received from the Govt. in regard to the implementation of observations/ recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :— <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>31</td> <td>18th</td> </tr> <tr> <td>9</td> <td>21st</td> </tr> <tr> <td>12</td> <td>21st</td> </tr> </tbody> </table>	Paragraphs	Reports	31	18th	9	21st	12	21st
Paragraphs	Reports										
31	18th										
9	21st										
12	21st										
58	27th December, 1988	6	Scrutiny of replies received from the Govt. in regard to the implementation of observations/ recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :— <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>17</td> <td>15th</td> </tr> <tr> <td>19</td> <td>19th</td> </tr> <tr> <td>22</td> <td>18th</td> </tr> </tbody> </table>	Paragraphs	Reports	17	15th	19	19th	22	18th
Paragraphs	Reports										
17	15th										
19	19th										
22	18th										
59	2nd January, 1989	7	The Committee finalized part of the 28th report in respect of Excise & Taxation, Public Works (B&R), Industries, Revenue, Transport and Finance departments.								
60	3rd January, 1989	7	The Committee drafted and finalized part of the 28th report relating to Housing, Social Welfare, Welfare of Scheduled Castes & Backward Classes, Medical & Health, Industrial Training, Police, Building and Road and Irrigation departments.								
61	9th January, 1989	6	(i) The Committee finalised its 28th report relating to the Public Health, Development, Education, Town & Country Planning, Cooperation Printing, & Stationery, Food Supplies and Transport departments.								

1	2	3	4
		(ii)	Oral examination of the representatives of the Archives Department in respect of paragraph No. 3.6 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
62	10th January, 1989	7	Oral examination of the representatives of the Labour and Employment department in respect of paragraph No. 3.10 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
63	23rd January, 1989	7	Resumption of oral examination of the representatives of the Labour and Employment department in respect of paragraph No. 3.10 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
64	24th January, 1989	7	The Committee in formally discussed the agenda fixed for the meeting scheduled to be held on 30th January, 1989 and decided to proceed to make on the spot study of the Haryana Archives Department, Mani Majra.
65	30th January, 1989	5	Oral examination of the representatives of the Industries Department in respect of paragraph No. 3.18 of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil).
66	31st January, 1989	6	Oral examination of the representatives of the Sports Department in respect of paragraph No. 6.9 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
67	6th February, 1989	4	The Committee confirmed the proceedings of its meetings held during August, 1988 to January, 1989.
68	7th February, 1989	5	Oral examination of the representatives of Archaeology department in respect of paragraph No. 3.5 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil)
69	13th February, 1989	2	Meeting adjourned for want of Quorum.
70	14th February, 1989	4	Oral examination of the representatives of Housing department in respect of paragraph No. 6.10 of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).

Meeting Adjourned for want of Quorum

The meeting i. e. on 11-7-88, 12-7-88 and 13-2-1989 were adjourned for want of quorum during the period under review.

Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below :—

- | | |
|--|---|
| 1. New Delhi
(Sr. No. 31 to 36; 43; 48
and 51 to 56) | 4th to 9th October, 1988, 14th &
25th November, 1988, and 12th to
17th December, 1988;
(Fourteen days) |
| 2. Trivandrum
(See Sr. No. 44) | 17th November, 1988 (one day) |
| 3. Kanya Kumari
(See Sr. No. 45) | 18th November, 1988 (one day) |
| 4. Bangalore
(See Sr. No. 46) | 21st November, 1988 (one day) |
| 5. Varadaban Garden
(See Sr. No. 47) | 22nd November, 1988 (one day) |

Reports Presented

Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the 28th Report of Public Accounts Committee on the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil and Revenue Receipts) was presented to the House on 14th March, 1989.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 1988-89 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 16-3-1988 authorising him to nominate the members of the Committee on Public Undertakings for the year 1988-89 and was notified vide Haryana Vidhan Sabha Secretariat Notification No. 1/CPU/1988-89/34, dated 22nd April, 1988.

2. The Committee fixed/held a total number of 68 meetings during the period under review out of which no business was transacted at 11 meetings for want of quo um. The names of members and the number of meetings attended by each of them are shown in the following table :

Sr. No.	Name of Member	No. of meetings attended
*1.	Shri Yogesh Chand Sharma.	15
2.	Shri Mangal Sein.	47
3.	Shri Des Raj.	34
4.	Shri Jai Singh Rana	44
5.	Shri Mange Ram	23
6.	Shri Muni Lal	20
7.	Shri Pardeep Kumar Chaudhry	17
8.	Shri Ranjit Singh.	5
9.	Shri Surinder Kumar Madan	50
**10.	Shri Gurdial Singh Saini	15

*Shri Yogesh Chand Sharma, M.L.A., resigned from the Chairmanship and membership of the Committee w.e.f. 20th July, 1988 and 28th July, 1988, respectively and Shri Mangal Sein, M.L.A., a member of the Committee, was appointed Chairman of the Committee w.e.f. 21st July, 1988.

**Shri Gurdial Singh Saini, M.L.A. was nominated by the Hon'ble Speaker as a member of the Committee w.e.f. 22nd November, 1988, for the remaining period of the year 1988-89.

Meetings held and Business transacted

3. The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	4-5-1988	4	Condolence resolution regarding the death of Shri Sandeep Singh, son of Shri Harmohinder Singh Chafra, Hon'ble Speaker.
2.	10-5-1988	5	(i) Condolence resolution on the killings of 13 innocent persons by terrorists in May, 1988, at Panipat. (ii) Address by the Secretary on behalf of the Hon'ble Speaker, Haryana Vidhan Sabha, Accountant General, Haryana, and Financial Commissioner & Secretary to Government, Haryana, Finance Department, and discussion about scope and functions of the Committee.
3.	17-5-1988	5	(i) Consideration of papers placed before the Committee. (ii) Decision regarding referring Hafed to the Committee for examination under Rule 230 A of the Assembly Rules. (iii) Decision regarding obtaining of profit and loss accounts of the Haryana Tourism Corporation for the last 3 years from the Corporation. (iv) Selection of the Haryana Warehousing Corporation for examination.
4.	24-5-1988	4	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of replies to paragraphs of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to Haryana State Electricity Board.
5.	1-6-1988	6	(i) Consideration of papers placed before the Committee. (ii) Discussion with the Chief Secretary to Government, Haryana and Financial Commissioner and Secretary to Government, Haryana, Finance Department regarding the scope and functions of the Haryana Bureau of Public Enterprises.
6.	7-6-1988	6	(i) Distribution of brief note in regard to the Haryana Breweries Limited, Murthal amongst the members of the Committee.

1	2	3	4
			(ii) Scrutiny of the material received from the Haryana Minerals Limited, Narnaul.
7.	8-6-1988	6	Discussion with the representatives of the Haryana Minerals Limited, Narnaul about the present functioning of the Company.
8.	14-6-1988	3	Scrutiny of the material received from the Haryana Breweries Limited, Murthal.
9.	15-6-1988	3	Discussion with the representatives of the Haryana Breweries Limited, Murthal about the present functioning of the Company.
10.	21-6-1988	3	(i) Consideration of papers placed before the Committee. (ii) Resumption of scrutiny of replies to paragraphs of the Report of the Comptroller and Auditor General of India for the year 1980-81, relating to Haryana State Electricity Board.
11.	22-6-1988	5	Scrutiny of replies to paragraphs of the Report of the Comptroller & Auditor General of India for the year 1981-82, relating to Haryana State Electricity Board.
12.	28-6-1988	4	(i) Consideration of the wireless message regarding visit of the Committee on Public Undertakings of J & K Legislative Assembly from 6th to 8th July, 1988. (ii) Oral examination of the representatives of the Irrigation and Power Department and the Haryana State Electricity Board in respect of the Report of the Comptroller and Auditor General of India for the year 1980-81, relating to Haryana State Electricity Board.
13.	29-6-1988	4	Resumption of oral examination of the representatives of the Irrigation and Power Department, and the Haryana State Electricity Board in respect of the report of the Comptroller and Auditor General of India for the year 1980-81 relating to Haryana State Electricity Board.
14.	6-7-1988	3	(i) Consideration of papers placed before the Committee, including cancellation of visit of Committee on Public Undertakings of J & K Legislative Assembly from 6th to 8th July, 1988. (ii) Scrutiny of replies to the questionnaire on the General Working of the Haryana Warehousing Corporation.
15.	7-7-1988	1	No business transacted for want of quorum.
16.	12-7-1988	1	No business transacted for want of quorum.
17.	13-7-1988	2	No business transacted for want of quorum.

- | 1 | 2 | 3 | 4 |
|-----|-----------|---|--|
| 18. | 19-7-1988 | 5 | Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to Haryana State Electricity Board. |
| 19. | 20-7-1988 | 5 | Oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the report of the Comptroller & Auditor General of India for the year 1981-82, relating to Haryana State Electricity Board. |
| 20. | 27-7-1988 | 6 | Postponement of the oral examination of the Irrigation and Power Department and the Haryana State Electricity Board fixed for 27th and 28th July, 1988, in respect of the Report of the Comptroller & Auditor General of India for the year 1981-82 relating to Haryana State Electricity Board to some subsequent date. |
| 21. | 28-7-1988 | 4 | Scrutiny of a part of the material received from the Haryana Warehousing Corporation regarding its General Working. |
| 22. | 3-8-1988 | 2 | No business transacted for want of quorum. |
| 23. | 4-8-1988 | 1 | No business transacted for want of quorum. |
| 24. | 9-8-1988 | 1 | No business transacted for want of quorum. |
| 25. | 10-8-1988 | 5 | Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to Haryana State Electricity Board. |
| 26. | 16-8-1988 | 4 | Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1981-82, relating to Haryana State Electricity Board. |
| 27. | 17-8-1988 | 5 | Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1981-82, relating to Haryana State Electricity Board. |
| 28. | 6-9-1988 | 4 | Oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of the Haryana Warehousing Corporation. |

1	2	3	4
29.	7-9-1988	5	(i) Discussion with the representatives of the Haryana Warehousing Corporation and finalisation of the on-the-spot study tour of Warehouses of the Corporation from 20th to 22nd September, 1988. (ii) Postponement of the oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in regard to the General Working of the Haryana Warehousing Corporation to some subsequent date.
30.	13-9-1988	5	(i) Resumption of oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of the Haryana Warehousing Corporation. (ii) Postponement of the oral examination of the representatives of the Haryana Warehousing Corporation fixed for 14th September, 1988.
31.	14-9-1988	6	Resumption of scrutiny of the replies received from the Government/Corporation in regard to the questionnaire on the General Working of the Haryana Warehousing Corporation.
32.	19-9-1988	5	Discussion with the representatives of the Agriculture Department/Haryana Warehousing Corporation in regard to the points to be discussed during on-the-spot study of the Warehouses of the Corporation in the State.
33.	20-9-1988	5	Informal discussion with the officers of the Haryana Warehousing Corporation and on-the-spot study of Warehouses/Centres at Shahabad, Kurukshetra and Gharaunda of the Haryana Warehousing Corporation.
34.	21-9-1988	5	On-the-spot study of Warehouses/Centres at Palwal, Hodel and Nuh of the Haryana Warehousing Corporation.
35.	22-9-1988	5	On-the-spot study of Warehouse at Rewari of the Haryana Warehousing Corporation and the Committee reviewed the discussion held during on-the-spot study of Warehouses/Centres of the Corporation in the Haryana Bhawan, New Delhi.
36.	27-9-1988	3	Resumption of oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of the Corporation.
37.	28-9-1988	3	Resumption of oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of the Corporation.

1	2	3	4
38.	4-10-1988	4	Resumption of scrutiny of replies received from the Government/Corporation in regard to the questionnaire on the General Working of the Haryana Warehousing Corporation.
39.	5-10-1988	6	Resumption of scrutiny of the replies received from the Government/Corporation in regard to the questionnaire on the General Working of the Haryana Warehousing Corporation.
40.	13-10-1988	3	(i) Resumption of scrutiny of the replies received from the Government/Corporation in regard to the questionnaire on the General Working of the Haryana Warehousing Corporation.
			(ii) Consideration of papers placed before the Committee.
			(iii) Confirmation of proceedings.
41.	21-10-1988	2	No business transacted for want of quorum.
42.	28-10-1988	1	No business transacted for want of quorum.
43.	2-11-1988	3	(i) Consideration of papers placed before the Committee.
			(ii) Scrutiny of replies to paragraphs of the Report of the Comptroller & Auditor General of India for the year 1982-83, relating to Haryana State Electricity Board.
			(iii) Decision to undertake study tour to the States of West Bengal, Tripura and Assam w.e.f. 13-12-1988.
44.	7-11-1988	2	No business transacted for want of quorum.
45.	8-11-1988	2	No business transacted for want of quorum.
46.	18-11-1988	4	(i) Consideration of papers placed before the Committee.
			(ii) Postponement of the oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board fixed for 29th and 30th November, 1988, in respect of Report of the Comptroller and Auditor General of India for the year 1982-83, relating to Haryana State Electricity Board.
			(iii) Condolence resolutions regarding the death of (i) Sbrimati Supriya, Wife of Shri. Abhey Singh and grand-daughter-in-law of Chaudhri Devi Lal, Chief Minister, Haryana, and, (ii) Shri Ram Singh, elder brother of Shri Jai Singh Rana, M.L.A.

1	2	3	4
47.	24-11-1988	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of a part of the replies received in regard to the implementation of recommendations/observations contained in 21st Report of the Committee on the General Working of the Haryana Backward Classes Kalyan Nigam.</p>
48.	29-11-1988	5	<p>Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 21st Report of the Committee on the General Working of the Haryana Backward Classes Kalyan Nigam.</p>
49.	30-11-1988	3	<p>Resumption of scrutiny of replies received in regard to the implementation of recommendations/observations contained in 21st Report of the Committee on the General Working of the Haryana Backward Classes Kalyan Nigam.</p>
50.	6-12-1988	7	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Postponement of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board fixed for 7th December, 1988, in respect of the Report of the Comptroller and Auditor General of India for the year 1982-83, relating to Haryana State Electricity Board.</p>
51.	7-12-1988	6	<p>(i) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 25th Report of the Committee on the General Working of the Kurukshetra Development Board.</p> <p>(ii) Postponement of study tour to the States of West Bengal, Tripura and Assam.</p>
52.	13-12-88	5	<p>Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of paragraphs of the Report of Comptroller and Auditor General of India for the year 1982-83, relating to Haryana State Electricity Board.</p>
53.	14-12-1988	6	<p>Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to Haryana State Electricity Board.</p>

1	2	3	4
54.	20-12-1988	3	Resumption of oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of Haryana Warehousing Corporation.
55.	21-12-1988	3	Resumption of oral examination of the representatives of the Agriculture Department/Haryana Warehousing Corporation in respect of the General Working of the Haryana Warehousing Corporation.
56.	29-12-1988	2	No business transacted for want of quorum.
57.	5-1-1989	3	Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraphs of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to Haryana State Electricity Board.
58.	11-1-1989	5	Resumption of oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of the paragraph of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to Haryana State Electricity Board.
59.	17-1-1989	6	Drafting of a part of the Report on the General Working of the Haryana Warehousing Corporation.
60.	18-1-1989	7	Further drafting of a part of the Report on the General Working of the Haryana Warehousing Corporation.
61.	19-1-1989	7	Drafting of the remaining part of the Report on the General Working of the Haryana Warehousing Corporation.
62.	27-1-1989	1	No business transacted for want of quorum.
63.	1-2-1989	3	<p>(i) Finalisation of the 28th Report of the Committee on the General Working of the Haryana Warehousing Corporation.</p> <p>(ii) Drafting of the Report on the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to Haryana State Electricity Board.</p>
64.	2-2-1989	5	<p>(i) Drafting of a part of the Report on the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to Haryana State Electricity Board.</p> <p>(ii) Confirmation of proceedings.</p>

Sl	Date	Page	Description
65.	7-2-1989	4	<p>(i) Drafting of the remaining part of the Report on the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to Haryana State Electricity Board.</p> <p>(ii) Drafting of the Report on the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to Haryana State Electricity Board.</p>
66.	8-2-1989	4	<p>(i) Finalisation of the 29th Report of the Committee on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 relating to Haryana State Electricity Board.</p> <p>(ii) Decision to undertake study tour to the States of Tripura, Mizoram and Assam w.e.f. 20th March, 1988.</p> <p>The tour was, however, cancelled under the orders of the Chairman dated 7-3-1989.</p>
67.	13-2-1989	1	No business transacted for want of quorum.
68.	14-2-1989	2	No business transacted for want of quorum.

4. Meetings/on-the-spot study/conducted outside Chandigarh at different places in the State.

- (i) On-the-spot study of Warehouses/Centres of the Haryana Warehousing Corporation at Shahabad, Kurukshetra and Gharaunda.
- (ii) On-the-spot study of Warehouses/Centres of the Haryana Warehousing Corporation at Palwal, Hodel and Nuh.
- (iii) On-the-spot study of Warehouse of the Haryana Warehousing Corporation at Rewari.

5. Meetings at places outside Chandigarh/Haryana.

Haryana Bhawan, New Delhi :

- (1) Scrutiny of the material relating to the Haryana Minerals Limited, Narnaul.
- (2) Informal discussion with the representatives of the Haryana Minerals Limited, Narnaul about the present functioning of the said Corporation.
- (3) Scrutiny of the material relating to the Haryana Breweries Limited, Murthal.

(4) Informal discussion with the representatives of the Haryana Breweries Limited, Murthal about the present functioning of the said Corporation.

(5) Reviewal of discussion held during on-the-spot study of Warehouses/Centres of the Haryana Warehousing Corporation.

(6) Drafting of Report on the General Working of the Haryana Warehousing Corporation.

6. Report presented.

(i) 28th Report of the Committee on the General Working of the Haryana Warehousing Corporation; and

(ii) 29th Report of the Committee on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 relating to Haryana State Electricity Board.

7. Proceedings.

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

1. The Committee on Estimates for the year 1988-89 consisting of nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 16th March, 1988 and notified vide Haryana Vidhan Sabha Secretariat notification No. EC-1/88-89/36, dated the 22nd April, 1988.

2. Shri Mani Ram was appointed by the Speaker as Chairman of the Committee.

3. The Committee held 33 sittings at Chandigarh and 18 sittings outside Chandigarh. The names of the Members and number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Members	Number of sittings attended
1.	Shri Mani Ram	47
2.	Shri Devi Dass	25
3.	Shri Hira Nand Arya	44
4.	Shri Kishan Singh Sangwan	12
5.	Shri Risal Singh	37
6.	Shri Sardul Singh	15
7.	Shri Satbir Singh Kadian	45
8.	Shri Vasu Dev Sharma	21
9.	Shri Ved Singh Malik	50

Meetings held and business transacted

The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	12th May, 1988	8	The Committee passed the following condolence resolutions :— (i) The Committee place on record their deep sense of sorrow and grief at the untimely and tragic death of Shri Sandeep Singh son of Shri Harmohinder Singh Chatha, Hon. Speaker, Haryana Vidhan Sabha who lost his life in an accident at the prime of youth.

1

2

3

4

- (ii) The Committee also place on record their deep profound sorrow and grief at the barbarous killings by terrorists of the family members of Dr. Harnam Singh, M.L.A. In the incident, Dr. Harnam Singh lost his son, Shri Khusdev Singh, daughter-in-law, Smt. Gurprit Kaur & another relative, Shri Gurdip Singh.
- (iii) The Committee also place on record their profound sorrow and grief at the barbarous killings of 14 innocent persons by terrorists on the night of 7th May, 1988 at Panipat.
2. 17th May, 1988 7 The Hon. Deputy Speaker, Haryana Vidhan Sabha explained the scope & functions of the Committee to the members.
3. 23rd May, 1988 7
- (i) Consideration of communications received from Additional Secretary, Indian Law Academy, Lucknow, in regard to latest Law Report for Administration-in Committees, Commissions, Boards etc.
- (ii) The Committee selected the following Departments to examine their Budget Estimates for the year 1988-89 :-
1. Animal Husbandry
 2. Tourism
 3. Revenue
 4. Social Welfare
4. 31st May, 1988 7 Scrutiny of the replies received from the Government in connection with the implementation of the recommendations contained in various paragraphs of the 16th Report of the Committee for the year 1983-84 relating to Health Department.
5. 7th June, 1988 2 No business was transacted for want of quorum.
6. 14th June, 1988 1 —do—
7. 21st June, 1988 7 Scrutiny of the replies received from the Government in connection with the implementation of the recommendations contained in paragraph Nos. 12, 22, 34, 35, 38, 45 & 46 of the 16th Report of the Committee for the year 1983-84 relating to Health Department.
8. 28th June, 1988 8 Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraph Nos. 14, 15, 17 & 19 of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.

1	2	3	4
9.	5th July, 1988	5	Part scrutiny of the material received from the Tourism Department in respect of the Budget Estimates for the year 1988-89.
10.	13th July, 1988	5	<p>(i) Consideration of Communication received from the Director, Animal Husbandry Department, Haryana in regard to the Budget Estimates for the year 1988-89.</p> <p>(ii) Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraph Nos. 21 to 25 of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.</p>
11.	20th July, 1988	7	Framing of questionnaire on the Budget Estimates for the year 1988-89 relating to the Tourism Department.
12.	26th July, 1988	6	Part scrutiny of the material received from the Animal Husbandry Department on the Budget Estimates for the year 1988-89.
13.	2nd August, 1988 (New Delhi)	5	—do—
14.	3rd August, 1988 (New Delhi)	5	—do—
15.	9th August, 1988	7	Part framing of questionnaire on the Budget Estimates for the year 1988-89 of the Animal Husbandry Department.
16.	17th August, 1988	6	Framing of questionnaire on the Budget Estimates for the year 1988-89 of the Animal Husbandry Department.
17.	31st August, 1988	5	<p>(i) Scrutiny of the replies received from the Tourism Department, Haryana in respect of the questionnaire of the Committee on the Budget Estimates of the said Department for the year 1988-89.</p> <p>(ii) The Committee decided to undertake study tour to the States of Gujarat, Maharashtra and Goa w.e.f. 3rd October, 1988.</p>
18.	7th September, 1988	7	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraph Nos. 27, 28, 29, 33 & 34 of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.
19.	13th September, 1988	7	Oral examination of the representatives of the Haryana Tourism Department in respect of questionnaire (Q. No. 1 to 6) of the Committee on the Budget Estimates of the Tourism Department for the year 1988-89.

1	2	3	4
20.	21st September, 1988	5	Scrutiny of the replies received from the Government in connection with the implementations of outstanding recommendations contained in paragraph Nos. 36 to 44 of the 18th Report of the Committee for the year 1985-86 relating to Industries Department.
21.	27th September, 1988	4	Part scrutiny of the replies received from the Tourism Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1988-89.
22.	4th October, 1988	7	Scrutiny of the replies received from Tourism Department, Haryana in respect of the questionnaire of the Committee on Budget Estimates for the year, 1988-89.
23.	7th October, 1988 (New Delhi)	7	Part scrutiny of the Budget material received from the Social Welfare Department for the year 1988-89.
24.	8th October, 1988 (New Delhi)	7	Scrutiny of the material in respect of the Budget Estimates of the Social Welfare Department for the year, 1988-89.
25.	18th October, 1988	7	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs Nos. 18, 19, 22, 27 & 28 of the 19th report of the Committee for the year 1986-87.
26.	26th October, 1988 (Pinjore)	6	Oral examination of the representatives of the Tourism Department in respect of the questionnaire (Q. No. 7 to 11) of the Committee on the Budget Estimates for the year, 1988-89.
27.	27th October, 1988 (Surajkund)	6	Informal discussion held with the representatives of the Tourism Department with regard to the on-the-spot inspections of the Tourist Complexes located at Pipli, Karnal, Samalkha and Surajkund.
28.	28th October, 1988 (Sohna)	6	Informal discussion held with the representatives of the Tourism Department with regard to the on-the-spot inspection of the Tourist Complexes located at Faridabad, Hodei and Sohnā.
29.	29th October, 1988 (Badkhal Lake)	6	Informal discussion held with the representatives of the Tourism Department with regard to the on-the-spot inspection of the Tourist Complexes located at Dharuhera, Sultanpur, Gurgaon and Badkhal Lake.
30.	3rd November, 1988	5	Part scrutiny of the replies received from the Animal Husbandry Department in respect of the questionnaire of the Committee of the Budget Estimates for the year 1988-89.

1	2	3	4
31. 17th November, 1988	6	(i)	Oral examination of the representatives of the Tourism Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1988-89.
		(ii)	Decision to undertake a study tour of the States of Goa, Maharashtra and Gujarat from 22nd December, 1988.
32. 22nd November, 1988 (New Delhi)	5		Part scrutiny of the Budget material of the Tourism Department for the year 1988-89.
33. 23rd November, 1988 (New Delhi)	5		Part scrutiny of the Budget material of the Tourism Department for the year 1988-89.
34. 30th November, 1988	6		Scrutiny of the replies received from the Tourism Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1988-89.
35. 7th December, 1988	5	(i)	Consideration of the communications received from various departments on different subjects.
		(ii)	Oral examination of the representatives in respect of outstanding recommendations contained in paragraph Nos. 17 of the 18th Report of the Committee for the year 1985-86.
		(iii)	Postponed the study tour to the States of Goa, Maharashtra and Gujarat which was to be commenced w.e.f. 21st December, 1988.
36. 13th December, 1988	6	(i)	Oral examination of the representatives of the Industries Department in respect of the outstanding recommendations contained in paragraph Nos. 19, 22, 23, 27, 28, 34, 37, 40, 43 and 44 of the 18th Report of the Committee for the year, 1985-86.
		(ii)	Decision to make on-the-spot inspection of the Industrial Units set up in the Joint/Private Sectors w.e.f. 22-12-88 to 24-12-88.
37. 22nd December, 1988	5		Discussion held with the representatives of the Industries Department in connection with the spot study tour of the Industrial Units.
38. 23rd & 24th Dec., 1988 (Faridabad and Gurgaon)	3		Discussion held with the representatives of the Industries Department and made on the spot inspections of the Industrial Units at Faridabad and Gurgaon.
39. 24th December, 1988 (Sonapat)	3		Discussion held with the representatives of the Industries Department and made on the spot inspections of the Industrial Units of Sonapat.
40. 30th December, 1988	4		Oral examination of the representatives of the Tourism Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1988-89.

1	2	3	4
41. 4th January, 1989	6	(i) Confirmation of the proceedings of the meetings of the Committee. (ii) Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraph Nos. 12, 34, 38, 45 & 46 of the 16th Report of the Estimates Committee for the year 1983-84, relating to the Health Deptt. (iii) Consideration of Communication received from Tourism Department. (iv) Decision to hold its next meeting at Shimla on 15-1-89 and 16-1-89. (v) Decision to undertake study tour to the States of Maharashtra and Goa w.e.f. 29th January, 1989.	
42. 10th January, 1989	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraph Nos. 32 of 15th Report, No. 21 of 17th Report and 39 of 12th Report of the Committee.	
43. 15th January, 1989 (Shimla)	6	Drafted a part of 21st Report on the Budget Estimates of the Tourism Department for the year 1988-89.	
44. 16th January, 1989 (Shimla)	6	—do—	
45. 24th January, 1989	7	(i) Discussed its tour programme commencing from 30th January, 1989 to the States of Maharashtra and Goa. (ii) Partly drafted of the 21st Report on the Budget Estimates of the Tourism Department for the year 1988-89.	
46. 30th January, 1989 (New Delhi)	7	Framing and approval of the questionnaire for discussion with the sister Committees during its study tour of the States of Maharashtra and Goa w.e.f. 30th January, 1989.	
47. 1st February, 1989 (Bombay)	6	The Committee met the Hon. Speaker and Secretary, Maharashtra Legislative Assembly and discussed the matters of common interest and other development activities.	
48. 3rd February, 1989 (Panaji)	6	The Committee discussed the matters of common interest with the Committee Officer of Goa Legislative Assembly.	

1	2	3	4
49.	8th February, 1989 (New Delhi)	7	Review of discussion of meetings held with the Hon. Speaker and Secretary Maharashtra Legislative Assembly and Committee Officer of Goa Legislative Assembly.
50.	17th February, 1989	5	(i) Confirmation of proceedings. (ii) Consideration of communications received from various departments on different subjects. (iii) Drafting and finalization of the 21st Report of the Committee on the Budget Estimates of the Tourism Department for the year 1988-89.
51.	27th February, 1989	8	(i) Oral examination of the representatives of the Finance Department along with the representatives of various departments in respect of Supplementary Estimates for the year 1988-89 and drafting/finalization of Report thereon. (ii) Confirmation of proceedings.

During the period under review the Committee presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairman, Committee on Estimates.	28th February, 1989.	Report of the Committee on Estimates on the Supplementary Estimates for the year 1988-89
2.	—do—	14th March, 1989.	21st Report of the Committee on Estimates on the Budget Estimates of the Tourism Department for the year 1988-89.

Meeting held at places other than Chandigarh.

6. The details of the meetings of the Committee held at places other than Chandigarh are given below:—

Sr. No.	Dates	Place
13	2-8-1988	New Delhi
14	3-8-1988	New Delhi

Sr. No.	Dates	Place
23	7-10-1988	New Delhi
24	8-10-1988	New Delhi
26	26-10-1988	Pinjore
27	27-10-1988	Surajkund
28	28-10-1988	Sohna
29	29-10-1988	Badkhal Lake
32	22-11-1988	New Delhi
33	23-11-1988	New Delhi
38	23 & 24-12-1988	Faridabad/Gurgaon
39	24-12-1988	Sonapat
43	15-1-1989	Shimla
44	16-1-1989	Shimla
46	30-1-1989	New Delhi
47	1-2-1989	Bombay
48	3-2-1989	Panaji
49	8-2-1989	New Delhi

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the year 1988-89 was constituted as a consequence of a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 16th March, 1989, authorising the Speaker to nominate the Members of the Committee. Shri Buta Singh, M.L.A., was appointed as Chairman of the Committee by the Hon. Speaker on 22nd April, 1988.

The names of the Members of the Committee and number of meetings attended by each of them, out of the total number of 53 meetings (this number includes four meetings when business could not transacted for want of quorum) held during the period under review, are given below:—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Buta Singh	7
2.	Shri Atma Singh	25
3.	Shri Bhagi Ram	5
4.	Shri Banarsi Dass	49
5.	Shri Lachhman Dass Bajaj	41
6.	Miss Maydhaavi Qirti	—
7.	Shri Piru Ram	38
8.	Shri Rattan Lal Kataria	38
9.	Shri Udai Bhan	48

Meetings held and Business Transacted

The details showing dates of meetings, the number of Members present and the business transacted at each meeting are given below:—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	12th May, 1988	6	The Committee passed the condolence resolutions— (i) At the untimely and tragic death of Shri Sandeep Singh Chatha, s/o Shri Harmohinder Singh Chatha, Hon. Speaker, Haryana Vidhan Sabha.

1	2	3	4
			(ii) Regarding barbarous killing by the terrorists of the family members of Dr. Harnam Singh, M.L.A.; and
			(iii) Regarding killing of 14 innocent persons by the terrorists on the night of the 7th May, 1988 at Panipat.
2.	19th May, 1988	2	No business could be transacted for want of quorum.
3.	26th May, 1988	5	(i) Inaugural address to the Committee by the Hon. Deputy Speaker on the scope and functions of the Committee. (ii) Selection of the Departments for examination in respect of reservation/representation of S.Cs. and STs.
4.	1st June, 1988	4	The Committee partly scrutinised the replies to the questionnaire received from the Haryana State Agricultural Marketing Board relating to the representation of the SCs.
5.	9th June, 1988	3	Resumption of scrutiny of the replies received from the H.S.A. M.B.
6.	17th June, 1988 (New Delhi)	4	Resumption of scrutiny of the replies to the questionnaire received from the Haryana State Agricultural Marketing Board.
7.	18th June, 1988 (New Delhi)	4	(i) Resumption of scrutiny of the replies to the questionnaire received from the Haryana State Agricultural Marketing Board. (ii) The Committee decided to hold its meetings at Manali on 7th & 8th July, 1988.
8.	24th June, 1988	5	Resumption of scrutiny of the replies to the questionnaire received from the Haryana State Agricultural Marketing Board.
9.	30th June, 1988	5	Oral examination of the representatives of the Agriculture Department, Haryana/Haryana State Agricultural Marketing Board regarding replies to the questionnaire in respect of the Haryana State Agricultural Marketing Board.
10.	5th July, 1988	5	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the replies received from the Government in regard to implementation of the recommendations/observations of the Committee as contained in its 12th Report and made further observations.
11.	14th July, 1988	6	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations as contained in the 13th Report of the Committee and made further observations. (iii) The Committee decided to undertake an on-the-spot study tour of Distt. Mohinder-garh.

1	2	3	4
12.	21st July, 1988	4	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the material relating to the reservations/representation of Scheduled Castes in Police Department.
13.	27th July, 1988	5	The Committee chalked out its programme for an on-the spot study of Distt. Mohindergarh and left for Narnaul.
14.	28th July, 1988 (Narnaul)	5	(i) The Committee discussed with the officers of District Mohindergarh regarding Welfare activities undertaken for the Scheduled Castes. (ii) Visited Harijan Bastis in Villages Jakhani and Nizampur to see the built-up houses allotted to the Harijans under Indira Awas Yojna etc. etc.
15.	29th July, 1988 (Narnaul)	5	The Committee visited Harijan bastis where Scheduled Castes were engaged in Tilla-Zari, Shoe making, Kalyani Store and Pre-examination Training Centre at Rewari.
16.	5th August, 1988	4	The Committee framed the questionnaire on the material received from the Police Department.
17.	11th August, 1988	2	Business could not be transacted for want of quorum.
18.	16th August, 1988 (New Delhi)	4	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the representatives of the Printing and Stationery Department regarding replies to the recommendations as contained in the 13th Report of the Committee.
19.	17th August, 1988 (New Delhi)	4	The Committee framed questionnaire in respect of reservations/representation of Scheduled Castes and Scheduled Tribes in Police Department.
20.	5th September, 1988		(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the representatives of the Cooperation Department in respect of non-supply of material regarding reservations and representation of Scheduled Castes and Scheduled Tribes in the Haryana State Federation of Consumer, Cooperative Wholesale Stores Ltd.
21.	13th September, 1988	6	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the material relating to the reservations/representation of Scheduled Castes in the Haryana Urban Development Authority.

1	2	3	4
			(iii) The Committee decided to hold its meetings at Jaipur on 28th & 29th September, 1988.
22.	21st September, 1988	5	(i) Consideration of the papers placed before the Committee. (ii) The Committee partly framed the questionnaire on the material received from the Haryana Urban Development Authority.
23.	27th September, 1988	5	The Committee partly framed the questionnaire on the material received from the Haryana Urban Development Authority.
24.	28th September, 1988 (Jaipur)	5	The Committee partly framed the questionnaire on the material received from the Haryana Urban Development Authority.
25.	29th September, 1988 (Jaipur)	5	The Committee finalized the questionnaire on the material received from the Haryana Urban Development Authority.
26.	30th September, 1988	6	Scrutiny of the material relating to the representations/reservations of Scheduled Castes in Haryana State Federation of Consumers' Cooperative Wholesale Stores Ltd.
27.	5th October, 1988	5	(i) The Committee partly framed the questionnaire on the material received from the Haryana State Federation of Consumers' Cooperative Wholesale Stores Ltd. (ii) The Committee decided to hold its meeting at New Delhi on 14th October, 1988.
28.	14th October, 1988 (New Delhi)	7	The Committee partly framed the questionnaire on the material received from the Haryana State Federation of Consumers' Cooperative Wholesale Stores Ltd.
29.	15th October, 1988 (New Delhi)	7	(i) The Committee finalised the questionnaire on the material received from the Haryana Federation of Consumers' Cooperative Wholesale Stores Ltd. (ii) The Committee decided to undertake an on-the-spot study tour in the areas of District Hisar on the 26th and 27th October, 1988.
30.	19th October, 1988	4	Oral examination of the representatives of the Transport Department in respect of non-supply of complete material regarding reservations/representation of Scheduled Castes and Scheduled Tribes.
31.	26th October, 1988 (Hisar)	5	The Committee discussed with the Officers of District Hisar regarding Welfare activities undertaken for the Scheduled Castes.
32.	27th October, 1988 (Hisar)	5	The Committee visited villages Gunjar and Balawas and discussed with the residents, especially Scheduled Castes, the various problems being faced by them.

- | 1 | 2 | 3 | 4 |
|-----|-------------------------------------|---|--|
| 33. | 3rd November, 1988 | 5 | (i) Consideration of the papers placed before the Committee.

(ii) Oral examination of the representatives of the Education Department in respect of non-supply of material regarding implementation of recommendations as contained in the 13th Report of the Committee. |
| 34. | 14th November, 1988 | 2 | No business could be transacted for want of quorum. |
| 35. | 21st November, 1988 | 5 | (i) Consideration of the papers placed before the Committee.

(ii) Scrutiny of the replies received from the Haryana State Electricity Board in regard to the implementations of recommendations/observations as contained in the 13th Report.

(iii) The Committee decided to undertake a study tour to the States of Goa, Tamil Nadu and Andhra Pradesh. |
| 36. | 29th November, 1988 | 6 | Scrutiny of the replies received from the Haryana State Electricity Board in regard to the implementation of recommendations/Observations as contained in the 13th Report. |
| 37. | 5th December, 1988 | 4 | (i) Consideration of the papers placed before the Committee.

(ii) Scrutiny of the replies received from the Haryana State Electricity Board in regard to the implementation of recommendations/observations as contained in the 13th Report. |
| 38. | 12th December, 1988 | 6 | Scrutiny of the replies received from the Haryana State Electricity Board in regard to the implementation of recommendations/observations as contained in the 13th Report. |
| 39. | 15th December, 1988
(New Delhi) | 5 | (i) Consideration of the papers placed before the Committee.

(ii) The Committee framed questionnaire for discussion with the sister Committees of Goa and Andhra Pradesh. |
| 40. | 19th December, 1988
(Panaji) | 5 | The Committee decided to hold its own meeting at Panaji and saw the developments taken in and around Panaji, Vasco-Da-Gama and Margao. |
| 41. | 22nd December, 1988,
(Hyderabad) | 5 | (i) The Committee held meeting with the counterpart Committee of Andhra Pradesh Legislative Assembly and also held meeting with the Minister for Tribal affairs of Andhra Pradesh. |

1

2

3

4

- (ii) The Committee reviewed discussions held with the Committee of SC/ST of Andhra Pradesh Legislative Assembly.
- (iii) The Committee decided to hold its own meeting at Kanyakumari on 24th December, 1988.
42. 24th December, 1988 (Kanyakumari) 5 The Committee scrutinized the replies received from H.S.E.B. regarding implementation of recommendations/observations as contained in the 13th Report and made the further recommendations/observations.
43. 26th December, 1988 (Madras) 5 The Committee discussed the matters of common interest with Secretary, Tamil Nadu Legislative Assembly in the absence of Committee on the Welfare of Scheduled Castes and Scheduled Tribes of Tamil Nadu Legislative Assembly.
44. 28th December, 1988, (New Delhi) 5 (i) The Committee reviewed the discussions held during its tour to the States of Goa, Tamil Nadu and Andhra Pradesh.
- (ii) Scrutiny of the replies sent by the Government to the questionnaire framed by the Committee in respect of Haryana State Federation of Consumers' Cooperative Wholesale Stores Ltd.
45. 3rd January, 1989 6 (i) Consideration of the papers placed before the Committee.
- (ii) Oral examination of the representatives of the Power Department and the Haryana State Electricity Board regarding implementations of recommendations/observations as contained in the 13th report of the Committee.
46. 11th January, 1989 6 (i) Consideration of the papers placed before the Committee.
- (ii) Oral examination of the representatives of Town & Country Planning Department/ Haryana Urban Development Authority in respect of non-supply of replies to the questionnaire in respect of H. U. D. A.
- (iii) Oral examination of the representatives of Home Department and Police Department in respect of non-supply of replies the questionnaire in respect of Police Department.
- (iv) Scrutiny of the replies received in regard to the implementation of general recommendations/ observations as contained in the 13th Report of the Committee.
47. 16th January, 1989 5 (i) Consideration of the papers placed before the Committee.

1

2

3

4

- (ii) Oral examination of the Chief Secretary to Govt., Haryana and the representatives of the Welfare of Scheduled Castes and Backward Classes Department regarding reservation policy being followed in various State Government Departments also readvertisement of posts for Scheduled Castes.
- (iii) Oral examination of the Commissioner and Secretary to Government, Haryana, Town & Country Planning Department and representatives of Haryana Urban Development Authority regarding replies to the questionnaire framed by the Committee in respect of the Haryana Urban Development Authority.
48. 24th January, 1989 5 Resumption of oral examination of the Commissioner and Secretary to Govt., Haryana, Town & Country Planning Department regarding replies to the questionnaire in respect of the Haryana Urban Development Authority.
49. 30th January, 1989 4 (i) Consideration of the papers placed before the Committee.
(ii) Oral examination of the Commissioner and Secretary to Government, Haryana, Co-operation Department and the representatives of the Haryana State Federation of Consumers' Cooperative Wholesale Stores, Ltd. regarding replies to the questionnaire framed in respect of Confed.
50. 31st January, 1989 5 (i) Scrutiny of the replies received from the Police (Home) Department to the questionnaire framed by the Committee in respect of Police Department.
(ii) Confirmation of proceedings of the meeting of the Committee.
51. 6th February, 1989 4 (i) Consideration of the papers placed before the Committee.
(ii) Oral examination of the representatives of the Haryana State Federation of Cooperative Consumers' Wholesale Stores Ltd. regarding replies to the questionnaire framed by the Committee.
(iii) Confirmation of proceedings of the meetings of the Committee.
52. 7th February, 1989 1 No business was transacted for want of quorum.
53. 14th February, 1989 4 (i) Consideration of the papers placed before the Committee.
(ii) The Committee drafted & Finalized 14th Report of the Committee for the year 1988-89
(iii) Confirmation of proceedings of the meetings of the Committee.

Report Presented

During the period under review the Committee presented its fourteenth Report for the year 1988-89 to the House on 14th March, 1989.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee consisting of nine members and a special invitee was nominated by the Hon. Speaker on the 29th April, 1988 and 3rd August, 1988 respectively under Rule 237 (1) of the Rules of procedure and Conduct of Business in the Haryana Legislative Assembly. Shri. Mohammad Aslam Khan, M.L.A. was nominated as Chairman of the Committee by the Hon. Speaker on 29th April, 1988.

2. The names of the members of the Committee and number of meetings attended by each of them, out of the total number of 49 meetings (this number includes two meetings when business could not transacted for want of quorum) held during the period under review are given below :—

Sr. No.	Name of member	Number of meetings attended
1.	Sh. Mohammad Aslam Khan	43
2.	Dr. Maha Singh	29
3.	Sh. Jagan Nath	37
4.	Sh. Manphool Singh	22
5.	Sh. Narbir Singh	Nil
6.	Sh. Sri Krishan Hooda	36
7.	Sh. Bhag Mal	31
8.	Sh. Kundan Lal Bhatia	42
9.	Sh. Shiv Parshad	45
	Special Invitee	
1.	Smt. Vidya Beniwal	20

Meetings held and business transacted

The details showing dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of members present	Business transacted
1	2	3	4
1.	3rd June, 1988	6	(i) The committee passed condolence resolution at the untimely and tragic death of Sh. Sandeep Singh S/o Sh. Harmohinder Singh Chatha, Hon. Speaker Haryana Vidhan Sabha.

1	2	3	4
			(ii) Scope and functions of the Committee were explained by the Joint Secretary, H.V.S.
2.	8th June, 1988	6	Replies received from the various Govt. Departments in regard to implementation of outstanding Assurances contained in the 19th Report were Scrutinised.
3.	13th June, 1988	2	No business could be transacted for want of Quorum.
4.	20th June, 1988	8	Replies received from various Govt. Departments in regard to implementation of outstanding Assurances contained in the 19th Report were Scrutinised.
5.	27th June, 1988	6	—do—
6.	4th July, 1988	7	—do—
7.	11th July, 1988	5	—do—
8.	18th July, 1988 (New Delhi)	8	The Statement of assurances given by the Ministers on the floor of the House during the Session held in the Month of December, 1987 were Scrutinised.
9.	19th July, 1988 (Jaipur)	7	—do—
10.	20th July, 1988 (Udaipur)	7	—do—
11.	22nd July, 1988 (New Delhi)	8	—do—
12.	28th July, 1988	6	Replies received from various Govt. Departments in regard to implementation of outstanding Assurances contained in the 19th Report were scrutinised.
13.	2nd August, 1988	2	No business could be transacted for want of Quorum.
14.	9th August, 1988	7	Replies received from various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were scrutinised.
15.	17th August, 1988	7	(i) The Committee passed the condolence resolution on the death of the father of Shri Manphool Singh, Member of the Committee. (ii) Confirmation of the proceedings of meetings of the Committee. (iii) Replies received from the Govt. Departments in regard to implementation of the outstanding assurances contained on the 19th Report were scrutinised.

1	2	3	4
16.	31st August, 1988 (New Delhi)	9	Replies received from the various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were scrutinised.
17.	1st September, 1988 (New Delhi)	9	<p>(i) Resumption of scrutiny of replies received from various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were scrutinised.</p> <p>(ii) The Committee decided to under take a study tour to the States of Andaman Nicobar Islands Pondicherry and Andhra Pradesh in the middle of November, 1988 i.e. 12th November, 1988.</p> <p>(iii) The Committee decided to hold its next meetings at Tajewala on 15th and 16th September, 1988 to discuss with the representatives of the Irrigation & Power Department.</p>
18.	7th September, 1988	6	<p>(i) The Committee reconsidered its study tour already fixed for Andaman Nicobar, Tamil Nadu and Andhra Pradesh from 12th November, 1988.</p> <p>(ii) Replies received from the various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were scrutinised.</p>
19.	15th September, 1988	9	<p>(i) Letter received from the Financial Commissioner and Secretary to Govt. Haryana, Irrigation & Power Department was placed before the Committee and the Committee noted the contents thereof.</p> <p>(ii) Discussion with the representatives of the Irrigation & Power Department in respect of implementation of outstanding assurances of the 19th Report of the Committee on Govt. Assurances in the light of the reply given by the departmental representatives, the assurances is dropped and then left for Tajewala.</p>
20.	16th September, 1988 (Tajewala)	9	<p>(i) The Committee visited the power Houses B & C of Western Yamuna canal Hydro Electric Project being executed by H.S.E.B.</p> <p>(ii) The Committee discussed with the representatives of the Irrigation & Power Department.</p>
21.	22nd September, 1988	8	Replies received from the various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were scrutinised.
22.	27th September, 1988	7	—do—
23.	3rd October, 1988	8	—do—
24.	10th October, 1988	3	<p>(i) —do—</p> <p>(ii) The Committee decided to have an on-the-spot study to visit and inspect the various Water Supply Schemes in N.I.T. Faridabad and surrounding areas w.e.f. 26th Oct. to 28th October, 1988.</p>

1	2	3	4
25.	17th October, 1988	7	(i) Replies received from various Government Departments in regard to implementation of outstanding assurances contained in the 19th Report were Scrutinised (ii) The Committee decided to hold its meeting on 11th November, 1988 at New Delhi instead of Chandigarh.
26.	26th October, 1988 (New Delhi)	8	The Committee decided to cancel its visit to Port Blair due to the date of the Flight had been changed and instead Port Blair, Committee will visit West Bengal.
27.	27th October, 1988 (Faridabad)	8	The Committee visited the following Water Supply Schemes :- (1) Village Dadsia (Faridabad) (2) HUDA Water Works Division No. 6, Faridabad. (3) Water Works, Faridabad Complex.
28.	28th October, 1988 New Delhi	8	The Committee discussed in detailed with the representatives of the P.W.D. (Public Health) in respect of the various Water Supply Schemes at Faridabad.
29.	2nd November, 1988	6	The Committee reviewed the Assurances contained in its 19th Report.
30.	7th November, 1988	7	As above
31.	11th November, 1988 (New Delhi)	5	The Committee framed the questionnaire to the discussed with the sister Committee of the States of West Bengal, Tamil Nadu and Andhra Pradesh.
32.	13th November, 1988 (Calcutta)	4	Discussed with the Officers of West Bengal Legislative Assembly on matters of common interests.
33.	17th November, 1988 (Madras)	4	Discussed with the Officers of the Tamil Nadu Legislative Assembly on matters of common interest.
34.	19th November, 1988 (Kanya Kumari)	3	The Committee reviewed the Assurances contained in its 19th Report.
35.	22nd November, 1988 (Hyderabad)	3	Discussed with the sister Committee of Andhra Pradesh Legislative Assembly on matter of common interest.
36.	25th November, 1988 (New Delhi)	3	The Committee reviewed the discussion held with the Officers/Committees of West Bengal, Tamil Nadu and Andhra Pradesh during its study tour.
37.	30th November, 1988	6	Replies received from the various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were Scrutinised.
38.	6th December, 1988	5	The statement of assurances given by the Ministers on the floor of the House during the Session held in the Month of March, 1988 were Scrutinised.
39.	12th December, 1988	7	-do-

1	2	3	4
40.	20th December, 1988	6	(i) Confirmation of proceedings of meetings of the Committee held on various dates. (ii) The Statement of assurances given by the Ministers on the floor of the House during the Session held in the Month of March, 1988 were Scrutinised. (iii) The Committee decided to hold its next meetings at Haryana Bhawan, New Delhi on 27-12, 28-12 and 29-12-88.
41.	27th December, 1988	6	The statement of assurances given by the Ministers on the floor of the House during the Session held in the Month of March, 1988 were Scrutinised
42.	28th December, 1988 (New Delhi)	6	-----do-----
43.	29th December, 1988 (New Delhi)	6	-----do-----
44.	11th January, 1989	6	Replies received from various Govt. Departments in regard to implementation of outstanding assurances contained in the 19th Report were Scrutinised.
45.	17th January, 1989	7	-----do-----
46.	23rd January, 1989	8	Oral examination of representatives of the Home Department in regard to implementation of outstanding assurances contained in the 19th Report.
47.	30th January, 1989	7	(i) The Committee partly drafted its 20th Report (ii) Confirmation of proceedings of meetings of the Committee held on various dates. (iii) The Committee decided to hold its next meetings at Shimla on 6th to 8th February 1989.
48.	6th February, 1989 (Shimla)	4	The Committee partly drafted its 20th Report.
49.	7th February, 1989 (Shimla)		The Committee drafted and finalised its 20th Report for the year 1988-89.

Presentation of Report

The Twentieth Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 15th March, 1989.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Subordinate Legislation

The Committee consisting of eight Members (including the Advocate General) was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 22nd April, 1988 and was notified in the official Gazette vide notification No. HVS-LA (Sub-Leg)-1/88/89/39 dated the 22nd April, 1988.

Shri Surender, was appointed as the Chairman of the Committee by the Speaker.

The Committee held 49 meetings during the period under review.

The name of Members and number of meetings attended by each of them are shown in the following table :

Sr. No.	Name of members	Number of meetings attended
1.	Shri Surender	40
2.	Shri Hazar Chand	32
3.	Smt. Vidya Beniwal	29
4.	Dr. Brij Mohan	47
5.	Smt. Jasma Devi	Nil
6.	Shri Raghu Yadav	41
7.	Shri Bhagwan Sahai Rawat	10
8.	Advocate General	Nil

Rules scrutinised

The Committee scrutinised the Punjab Factory Rules, 1952, framed under the Factories Act, 1948.

Meetings held and business transacted

The dates of meetings, the numbers of Members and the business transacted at each meeting are given below :

Sr. No.	Date of meeting	Number of Members present	Business transacted
1.	2.	3.	4.
1.	12th May, 1988	3	1. Passed condolence resolution on the sad demise of Shri Sandeep Singh son of Shri Harmohinder Singh Chatha, Speaker Haryana Vidhan Sabha who lost his life in an accident at the prime of his youth.

1	2	3	4
		2.	The Committee placed on records its profound sorrow and grief at the barbarous killings, by the terrorists, of the family members of Dr. Harnam Singh, M.L.A.
		3.	The Committee also placed on records their profound sorrow and grief at the barbarous killings of the innocent persons by terrorists on 7th May, 1988 at Panipat.
2.	19th May, 1988	3.	11. Welcome address by the Hon'ble Deputy Speaker, Haryana Vidhan Sabha.
		2.	Discussion on the scope and functions of the Committee.
		3.	Selection of Rules for scrutiny.
		4.	Appraisal of work done by the previous Committee.
3.	24th May, 1988	6.	Scrutiny of the Punjab Distillery Rules 1932 framed under the Punjab Excise Act, 1914.
4.	31st May, 1988	5.	1. Oral examination of the representatives of the Excise and Taxation Department in respect of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.
		2.	The Committee decided to undertake an on-the-spot study of Distilleries/Breweries located at Hisar, Hathin and Murthal.
5.	6th June, 1988	2.	Meeting adjourned for want of quorum.
6.	13th June, 1988	1.	Meeting adjourned for want of quorum.
7.	21st June, 1988	4.	1. Scrutiny of the Punjab Factory Rules 1952 framed under the Factories Act, 1948.
		2.	The Committee also discussed the tentative tour programme sent by the Excise and Taxation Department regarding on-the-spot study of Distilleries/Breweries located at Hisar, Hathin and Murthal.
8.	27th June, 1988	4.	1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
		2.	The Committee decided to postpone on-the-spot study tour to various Distilleries/Breweries in the State.
9.	5th July, 1988	5.	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
10.	13th July, 1988 (New Delhi)	3.	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.

1	2	3	4
11.	14th July, 1988 (New Delhi)	3	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
12.	22nd July, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
13.	28th July, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
14.	2nd August, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
15.	11th August, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act 1948.
16.	17th August, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
17.	31st August, 1988	3	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
18.	6th September, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
19.	13th September, 1988	5	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. The Committee decided to hold their meetings at Shimla on 13th and 14th October, 1988 for resuming the scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
20.	22nd September, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
21.	27th September, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
22.	6th October, 1988	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. Cancellation of the meetings to be held on 13th and 14th October, 1988 at Shimla and further decided to hold their next meetings at Haryana Bhawan, New Delhi on 14th and 15th October, 1988.
23.	14th October, 1988 (New Delhi)	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.

1	2	3	4
24.	15th October, 1988 (New Delhi)	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
25.	21st October, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
26.	27th October, 1988	4	1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. The Committee decided to hold its Meetings at Shimla on 4th and 5th November, 1988.
27.	2nd November, 1988	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
28.	4th November, 1988 (Shimla)	2	Adjourned for want of quorum.
29.	5th November, 1988 (Shimla)	2	Adjourned for want of quorum.
30.	10th November, 1988	3	Finalization of study tour to the States of Goa, Karnataka and Kerala.
31.	16th November, 1988	5	1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. The Committee decided to postpone the proposed study tour programme to the States of Goa, Karnataka and Kerala.
32.	21st November, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
33.	28th November, 1988	6	1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. The Committee decided to undertake a study tour to the States of Goa, Karnataka and Kerala.
34.	8th December, 1988	6	1. Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. The Committee decided to under take a study tour to the States of Maharashtra, Goa, Karnataka and Kerala.
35.	13th December, 1988	6	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
36.	20th December, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.

1	2	3	4
37.	27th December, 1988	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
38.	4th January, 1989	6	Oral examination of the representatives of the Labour and Employment Department in respect of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
39.	10th January, 1989	4	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
40.	11th January, 1989	3	Undertake an on-the-spot study tour of certain factories located at Panipat.
41.	12th January, 1989	3	Undertake an on-the-spot study tour of certain factories located at Faridabad.
42.	15th January, 1989 (New Delhi)	4	Framing of questionnaire for discussion with the sister Committees of Goa, Karnataka and Kerala.
43.	19th January, 1989 (Panaji)	3	Discussion with the Under Secretary of Goa Legislative Assembly on matters of common interest.
44.	23rd January, 1989 (Bangalore)	3	Discussion with the sister Committee of Karnataka Legislative Assembly on matters of common interest.
45.	24th January, 1989 (Trivandrum)	3	Discussion with the sister Committee of Kerala Legislative Assembly on matters of common interest.
46.	28th January, 1989 (New Delhi)	4	Review of discussion held with the sister Committees of Karnataka and Kerala Legislative Assemblies and Under Secretary of Goa Legislative Assembly.
47.	3rd February, 1989	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
48.	8th February, 1989	4	Drafted and finalised a part of its 20th Report for the year 1988-89.
49.	14th February, 1989	5	1. Oral examination of the representatives of the Labour and Employment Department in respect of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948. 2. Drafted and finalised the remaining part of its 20th Report for the year 1988-89.

Meeting at places other than Chandigarh.

The Committee undertook an official tour to the States of Goa, Karnataka and Kerala from 15th January to 28th January, 1989 with a view to have discussion with its counterparts on matters of common interests and held 5 meetings at different places i.e. New Delhi, Panaji, Bangalore, Trivandrum and New Delhi, Haryana Bhawan.

The Committee undertook an on-the-spot study tour of factories located at Panipat and Faridabad on 11th January and 12th January, 1989.

The Committee also held its meetings at New Delhi on 13th and 14th July, 1988, 14th and 15th October, 1988 and at Shimla on 4th and 5th November, 1988.

Report presented

The Committee presented to the House its 20th Report for the year 1988-89 on the 15th March, 1989.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

THE COMMITTEE OF PRIVILEGES 1988-89

1. The Committee of Privileges consisting of ten members was nominated by the Speaker on the 4th December, 1987.

Shri Atma Ram Godara, M.L.A. was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under:—

1. Shri Atma Ram Godara, MLA	Chairman
2. Shri Bhagwan Sahai, MLA	Member
3. Shri Risal Singh, MLA	Member
4. Shri Lachhman Dass Bajaj, MLA	Member
5. Shri Jagpal Singh Chaudhri, MLA	Member
6. Shri Balbir Singh Chaudhry, MLA	Member
7. Shri Kanti Parkash Bhalla, MLA	Member
8. Shri Mohammad Aslam Khan, MLA	Member
9. Shri Piru Ram, MLA	Member
10. Shri Muni Lal, MLA	Member

2. The Committee fixed held a total number of 39 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table: -

Sr. No.	Names of Members	Number of meetings attended.
1	2	3
1.	Shri Atma Ram Godara, MLA	37
2.	Shri Bhagwan Sahai, MLA	12
3.	Shri Risal Singh, MLA	21
4.	Shri Balbir Singh Chaudhary, MLA	30
5.	Shri Jagpal Singh Chaudhary, MLA	8

1	2	3
6.	Shri Kanti Parkesh Bhalla, MLA	26
7.	Shri Lachhman Dass Bajaj, MLA	21
8.	Shri Mohammad Aslam Khan, MLA	23
9.	Shri Piru Ram, MLA	31
10.	Shri Muni Lal, MLA	2

3. Questions of Privilege Pending

1. The Committee considered question of alleged breach of Privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the house on 12.9.87 on phone.
2. The Committee considered question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalte Ram, Ex-M.L.As in regard to the obstruction and man handling of Hon'ble Chief Minister and Saryshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.
3. The Committee considered question of alleged breach of privilege against Shri D.K. Chaudhary, Editor, Printer & Publisher of the weekly 'Peeng' for publishing libellous matters in its issue dated 26.8.1988, making serious allegations of corruption and using very derogatory language against the Hon'ble Members of the House and Hon'ble Deputy Chief Minister Shri B.D. Gupta.
4. The Committee considered question of alleged breach of privilege against Shri Rajinder Chaudhry M/s Jindal Irrigation Limited, Bhiwani and Shri Sita Ram Jindal, Proprietor and M.D. of the firm i.e. M/s Jindal Irrigation Limited Bangalore, for their threatening on telephone Shri Hira Nand Arya, M.L.A. on 27.5.88 and to sue him damages on account of defamation.

Meetings held and Business Transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below:—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	21.4.88	6	The Committee partly framed the questionnaire for discussion with the sister Committees of Goa, Karnatka and Kerala Legislative Assemblies

1	2	3	4
2.	23.4.88	5	The Committee further framed and finalised the questionnaire for discussion with the sister Committees of Goa, Karnatka and Kerala Legislative Assemblies.
3.	25.4.88	5	The Committee discussed the matters of common interest and developmental activities in both the States with the Secretary, Goa, Legislative Assembly.
4.	28.4.88	5	The Committee discussed the matters of common interest with the Hon'ble Speaker of the Karnataka Legislative Assembly.
5.	29.4.88	5	The Committee reviewed and discussion held with the Secretary, Goa Legislative Assembly and the Hon'ble Speaker of Karnata Legislative Assembly.
6.	1.5.88	5	The Committee considered the pending privilege issues.
7.	2.5.88	5	The Committee discussed the matters of common interest with the joint Secretary Kerala Legislative Assembly.
8.	16.5.88	6	(i) The Committee passed the condolence resolutions on the tragic death of Shri Sandeep Singh, son of Sbri Harmohinder Singh Chaiha, Speaker, Haryana Vidhan Sabha and on the barbarous killings by the terrorists of the family members of Dr. Harnam Singh, M.L.A. The Committee also passed condolence resolution on the barbarous killings of 14 innocent persons by terrorists on the night of 7th May, 1988 at Panipat. (ii) The Committee recorded the oral evidence of Shri D.D. Attri, M.L.A. in regard to the question of alleged breach of privilege against Shri Hazari Lal, D.S.P., Jind in respect of his using most derogatory, insulting and contemptuous language against him and the House on 12.9.87 on phone.
9.	25.5.88	9	The Committee considered the pending privilege issue. The Committee decided to examine Dr. Mangal Sejn M.L.A. on 29th June, 1988. The Committee directed that summons may be issued accordingly.
10.	2.6.88	6	(i) The Committee considered the letter received from the Director General of Police, Haryana regarding fixation of another date after a month in respect of oral evidence of Shri Hazari Lal, D.S.P., Jind in regard to the question of alleged breach of privilege against him. The Committee acceded to the request made therein and fixed next meeting on 4th July, 1988 for the oral examination of Shri Hazari Lal, D.S.P. Jind.

1	2	3	4
			(ii) The Committee decided to undertake study tour to Himachal Pradesh w.e.f. 23rd to 25th June, 1988 and to discuss matters of common interest with the Committee of Privileges of Himachal Pradesh.
11.	29.6.88	8	The Committee decided to issue fresh summons to Dr. Mangal Sein, MLA to appear before the Committee on 15th July, 1988 as neither Dr. Mangal Sein, MLA appeared before the Committee nor sent any request for adjournment.
12.	4.7.88	3	Meeting adjourned for want of quorum.
13.	4.7.88	5	The Committee considered the letter addressed by the D.I.G. (CID), Haryana to Chairman, Committee of Privileges containing the request that since Shri Hazari Lal, D.S.P. is busy in connection with the terrorists' cases, he may be given some other date. The Committee decided that to expedite the matter one more opportunity may be given to the officer and he may be summoned to appear before the Committee on 26th July, 1988.
14.	15.7.88	5	The Committee fixed the next date for recording the oral evidence of Dr. Mangal Sein on 28th July, 1988 and desired that Dr. Mangal Sein be summoned to appear before the Committee on 28th July, 1988 as neither Dr. Mangal Sein, MLA appeared before the Committee nor sent any intimation or request for postponement to any other date.
15.	20.7.88	6	The Committee considered the letter received from the Director General of Police, Haryana. The Committee acceded to the request and decided to afford Shri Hazari Lal, D. S. P. another opportunity and examine him on 12th August, 1988 and directed that fresh summons be issued to him.
16.	28.7.88	5	Dr. Mangal Sein MLA was summoned to appear before the Committee to tender his evidence on 28th July, 1988. However, Dr. Mangal Sein, MLA made an application to the Committee that he had received message from his family and he was required to return immediately and as such he may be given some other date for evidence. The Committee considered the request and decided to summon Dr. Mangal Sein, MLA on 17th August, 88. The Committee directed that summons be issued to Dr. Mangal Sein, MLA accordingly.
17.	12.8.88	4	The meeting adjourned for want of quorum.
18.	17.8.88	5	(i) Dr. Mangal Sein M.L.A. was summoned for oral evidence on 17th August, 1988 but neither he appeared nor sent any request for adjourning to another date. The Committee felt that in order to do justice in the matter one more chance may be given to him to come for oral evidence on 19th

1 2

3

4

September, 1988. The Committee desired that summons be issued to him to appear before the Committee 19.9.88.

(ii) The Committee also decided to examine Shri Hazari Lal, D.S.P. against whom Shri D.D. Atri, MLA has given notice of breach of privilege, on 12th September, 1988. The Committee desired that summons be issued to Shri Hazari Lal to appear before the Committee on 12th September, 1988.

(iii) The Committee drafted and finalized its third preliminary report in regard to the question of alleged breach of Privilege against Shri Hazari Lal Deputy Superintendent of Police, Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D. D. Atri, M.L.A. and the House on 12.9.87 on phone for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 22.8.1988.

(iv) The Committee drafted and finalised its second preliminary report in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As. in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri, Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present to the House on 22.8.88

(v) The Committee decided to undertake the study tour to the States of Meghalaya, Assam and Sikkim w.e.f. 12th October, 1988

19. 12.9.88

(i) It was brought to the notice of the Committee that a privilege motion given by Shri Hira Nand Arya, M.L.A. was referred to the Committee of privileges by the house on 25.8.88 the Committee desired that a copy of the same may be circulated amongst the members of the Committee, which was accordingly done.

(ii) Shri Hazari Lal, D.S.P., Jind, who was summoned to appear before the Committee for oral evidence on 12th September, 1988, neither appeared before the Committee nor sent any request for adjournment. The Committee desired that it may ascertained

1	2	3	4
			from the D. G. P. Haryana by 19th September, 1988 as to whether the summons were actually served on Shri Hazari Lal, D.S.P., Jind.
20.	19.9.88	3	Meeting adjourned for want of quorum.
21.	28.9.88	5	(i) The Committee decided to defer the tour programme to visit the State of Assam, Meghalaya and Sikkim w.e.f. 12.10.88. (ii) It was also brought to the notice of the Committee that a privilege motion given by Shri Harpal Singh and Shri Kishan Singh Sangwan, M.L.As was referred to the Committee of Privileges by the House on 25.8.88, the Committee desired that a copy of the same may be circulated amongst the members of the Committee, which was accordingly done. (iii) The Committee considered the letter received from the Director General of Police, Haryana. The Committee decided to hold its meeting on 24.10.88 at Chandigarh for oral evidence of Shri Hazari Lal, D.S.P. The Committee also decided to hold its meeting on 18.10.88 at Chandigarh for oral evidence of Dr. Mangal Sein, MLA.
22.	18.10.88	7	(i) In supersession of its earlier decision postponing the tour programme from 12.10.88 the Committee decided to undertake a study tour to the States of Assam, Meghalaya and Sikkim from 15.11.88, (ii) The Committee recorded the oral evidence of Dr. Mangal Sein, M.L.A. in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.
23.	24.10.88	3	Meeting adjourned for want of quorum.
24.	31.10.88	3	Meeting adjourned for want of quorum.
25.	8.11.88	3	Meeting adjourned for want of quorum.
26.	15.11.88	7	(i) The Committee framed its questionnaire for discussion with the Committees of Privileges of Assam, Meghalaya and Sikkim Legislative Assemblies. (ii) The Committee postponed its tour programme.

1	2	3	4
27	21.11.88	7	The Committee considered the pending privilege issues.
28	28.11.88	4	Meeting adjourned for want of quorum.
29	1.12.88	7	The Committee considered the pending privileges issues.
30	2.12.88	7	The Committee considered the pending privileges issues.
31	6.12.88	4	Meeting adjourned for want of quorum.
32	13.12.88	8	The Committee recorded the oral evidence of Shri Hazari Lal, D.S.P. Jind in regard to the question of alleged breach of privilege against him in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, MLA and the House on 12.9.88 on phone.
33	21.12.88	4	Meeting adjourned for want of quorum.
34	4.1.89	7	Shri Bhalle Ram, Ex-MLA had sent a message that he would not to be present at the meeting. Shri Inder Singh Nain, Ex-MLA who too was to appear before the Committee, neither appeared nor any acknowledgement had been received from him nor the registered letter had been received back. The Committee felt that another opportunity be given to both the contemnors and they be asked to appear before the Committee for oral evidence on 24.1.89.
35	17.1.89	6	(i) Shri Hazari Lal, D.S.P., Jind, appeared before the Committee and submitted a written statement. Since he had brought only one copy of the statement, he was directed by the Committee to bring one plus ten copies of the statement duly signed by him before 1.2.89. (ii) The Committee decided to hold its meeting in Haryana Bhawan, New Delhi on 9.2.89 to consider the pending privilege issue.
36	24.1.89	4	Meeting adjourned for want of quorum.
37	1.2.89	5	(i) Shri Hazari Lal, D.S.P., appeared before the Committee and submitted 11 copies of the written statement duly signed by him. The copies were distributed amongst the members of the Committee. (ii) The Committee decided to examine the written statement of Shri Hazari Lal, D.S.P. on 12-2-89 at canal Rest House at Tajewala. (iii) The Committee also decided to consider the pending privilege issue on 16-2-89.

1	2	3	4
---	---	---	---

(iv) The Committee decided to undertake the study tour to the States of Sikkim, Meghalaya and Assam w.e.f. 5th April, 1989.

38. 9-2-89 3 Meeting adjourned for want of quorum.

39. 16-2-89 5 The Committee drafted and finalised its fourth preliminary report in regard to the question of alleged breach of privilege against Shri Hazari Lal, D.S.P. of police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D. D. Attri, M.L.A. and the House on 12-9-87 on phone for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 21-2-89.

(ii) The Committee also drafted and finalised its third preliminary report in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.A. As in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As. As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 21-2-89.

(iii) The Committee drafted and finalised its first preliminary report in regard to the question of alleged breach of privilege against Shri D. R. Chaudhaay, Editor, Printer & Publisher of the weekly Peeng in regard to publishing libellous matters in its issue dated 26-8-88 making serious allegations of corruption and very derogatory language against the Hon'ble Members of this House and the Deputy Chief Minister Shri B. D. Gupta for seeking extension of time for making the final report upto first sitting of the next session and authorised the Chairman to sign and present the report to the House on 21-2-89.

v The Committee drafted and finalised its first preliminary report in regard to the question of alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jindal in regard to threatening Shri Hira Nand Arya M.L.A. on phone on 27.5.88 and to sue him or damages on account of defamation for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 21.2.89.

5. Meeting adjourned for want of quorum

The Meeting i. e. on 4.7.88, 12.8.88, 19.8.88, 24.10.88, 31.10.88, 8.11.88, 28.11.88, 6.12.88, 21.12.88, 24.1.89 and 9.2.89 were adjourned for want of quorum during the period under review.

6. Meeting held at Places other than Chandigarh

The Committee held meetings at places out side Chandigarh as per details given below :-

New Delhi	21.4.88, 15.11.88 and 9.2.89 (three days)
Bombay	23.4.88 (one day)
Panaji	25.4.88 (one day)
Bangalore	28.4.88 (one day)
Kanyakumari	1.5.88 (one day)
Trivandrum	2.5.88 (one day)
Mysore	29.5.88 (one day)
Shimla	1.12.88 and 2.12.88 (two days)

7. Reports Presented

(i) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the third preliminary report of the Committee of Privileges to the House on 22.8.88 on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, D.S.P. Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, MLA and the House on 12.9.87 on phone, seeking extension of time for making the final report before the first sitting of the next Session.

(ii) The Chairman of the Committee Shri Atma Ram Gondara, M.L.A.) presented the second preliminary report of the Committee of Privileges to the House on 22.8.88 on the matter in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As in regard to the obstruction and man-handling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhif Pal, M.L.As while they were coming towards the Haryana Vidhan, Sabha to attend the Session on 21st December, 1987, seeking extension of time for making the final report before the first sitting of the next Session.

(iii) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the fourth preliminary report of the Committee of Privileges to the House on 21.2.89 on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, DSP Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M. L. A. and the house on 12.9.87 on phone, seeking extension of time for making the final report before the first sitting of the next Session.

(iv) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the third preliminary report of the Committee of Privileges to the house, on 21.2.89 on the matter in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Bhalle Ram, Ex-M.L.As in regard to the obstruction and man-handling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987 seeking extension of time for making the final report before the first sitting of the next Session.

(v) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the first preliminary report of the Committee of Privileges to the House on 21.2.89 on the matter in regard to the question of alleged breach of privilege against Shri D.R. Chaudhary, Editor Printer & Publisher of the weekly Peeng in regard to publishing Libellous matters in its issue dated 26.8.88 making serious allegations of corruption and using very derogatory language against the Hon'ble Members of this House and the Deputy Chief Minister, Shri B.D. Gupta, seeking extension of time for making the final report before the first sitting of next Session.

(vi) The Chairman of the committee (Shri Atma Ram Godara, M.L.A.) presented the first preliminary report of the Committee of Privileges to the House on 21.2.89 the matter in regard to the question of alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jinal in regard to threatening Shri Hira Nand Arya, M.L.A. on phone on 27.5.88 and to sue him for damages on account of defamation, seeking extension of time for making the final report before the first sitting of next Session.

Proceedings

A record of proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was constituted on the 11th March, 1988 continued to function upto 16th August, 1988 when a new Committee was nominated by the Hon'ble Speaker on the 17th August, 1988 and was notified vide notification No. HVS—LA—85/88/53 dated the 17th August, 1988. The names of the Members of the Committee/Special invitee and the meetings attended by each Member are given below :—

Sr. No.	Name of Member	No. of meetings attended
1	2	3
1.	Sardar Harmohinder Singh Chatha, Speaker	Ex-Officio Chairman 1
2.	Ch. Devi Lal, Chief Minister	Member Nil
3.	Ch. Verender Singh, Parliamentary Affairs Minister	Member 1
4.	Shri Suraj Bhan, Revenue Minister	Member 1
5.	Shri Dhir Pal, Chief Parliamentary Secretary	Member 1
6.	Shri Mohamad Aslam Khan, M.L.A.	Member Nil
Special Invitee		
1.	Ch. Kulbir Singh Malik, Deputy Speaker.	

The Business Advisory Committee, which was constituted on 17th August, 1988 continued to function upto 15th February, 1989 when a new Committee was nominated by the Hon'ble Speaker on the 16th February, 1989 and was notified vide notification No. HVS—LA—34/89/2, dated the 16th February, 1989.

The Committee, which was constituted on 16th February, 1989, held two meetings i.e. on 21st February, 1989 and 8th March, 1989. The name of the Members/Special invitee and the meetings attended

by each Members/Special invitee are given below :—

Sr. No.	Name of Member	No. of meetings attended.
1.	Sardar Harmohinder Singh Chattha, Speaker	Ex-Officio Chairman 2
2.	Ch. Devi Lal, Chief Minister	Member 2
3.	Ch. Verender Singh, Parliamentary Affairs Minister	Member 2
4.	Shri Suraj Bhan, Revenue Minister	Member 2
5.	Shri Dhir Pal, Chief Parliamentary Secretary	Member 2
6.	Shri Mohammad Aslam Khan, M.L.A.	Member 1
Special Invitee		
1.	Ch. Kulbir Singh Malik, Deputy Speaker	1

Subjects Discussed

The Committee, which was constituted on 17th August, 1988 and 16th February, 1989, held one and two meetings respectively. In these meetings the time Table for various items of business before the Vidhan Sabha during its sittings held from 22nd August to 26 August, 1988 and from 21st February to 24th February, 1989, 27th February to 2nd March, 1989, 7th to 10th March, 1989, 13th to 15th March, 1989 was settled.

Reports Presented

The following reports were presented on the dates noted against each :—

Sr. No.	Subject of Reports	Date of Presentation.
1	2	3
1.	Recommendation regarding allocation of for transaction of Government Business for the meetings of the Vidhan Sabha held from 22nd to 26th August, 1988 i.e. obituary References, Papers to be laid/re-laid on the Table of the House, Presentation of Excess Demands over Grants and Appropriations for the year 1983-84. Presentations of two preliminary Reports of the Committee of Privileges and extension of time for presentation of the final	22nd August, 1988.

1

2

3

Report thereon; Leave to introduce and introduction of Government Bills, Discussion and voting on Excess Demands over Grants and Appropriations for the year 1983-84, Government Bills, Appropriation Bill in respect of Excess Demands over Grants and Appropriations for the year 1983-84 and motion under rule 84.

2. Recommendation regarding allocation of time for transaction of Government Business and private members business for the meetings of the Vidhan Sabha held from 21st Feb. to 15th March, 1989 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House; Presentation of Four preliminary Reports of the Committee of Privileges and extension of time for presentation of the final reports thereon; Official Resolution, Discussion on Governor's Address, Leave to introduce and introduction of Government Bill. Resumption of discussion on Governor's Address and Voting on Motion of Thanks, Government Bills, Presentation of Supplementary Estimates for the year 1988-89 and the Report of Estimates Committee thereon, Discussion and Voting on Supplementary Estimates for the year 1988-89, Non-Official Business, Presentation of the Budget for the year 1989-90, General Discussion on the Budget for the year 1989-90, Resumption of General Discussion on Budget for the year 1989-90 and reply by the Finance Minister; Discussion and Voting on Demands for Grants on the Budget for the year 1989-90, Presentation of Assembly Committees Reports, Appropriation Bill in respect of Supplementary Estimates for the year 1988-89, Appropriation Bill in respect of the Budget for the year 1989-90.

21st February,
1989.

3. Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held from 8th to 10th March, 1989; and 13th to 15th March, 1989, i.e. Presentation of Budget for the year 1989-90, Papers to be laid on the Table of the House, General Discussion on the

8th March,
1989.

1

2

3

Budget for the year 1989-90, Resumption of General Discussion on the Budget for the year 1989-90 and reply by the Finance Minister, Discussion and Voting on Demands for Grants on the Budget for the year 1989-90, Presentation of Assembly Committees Reports, Appropriation Bill in respect of Supplementary Estimates for the year 1988-89, Government Bills, Appropriation Bill in respect of the Budget for the year 1989-90 and motions under Rule 84.

The Review of the work done by the House Committee

The Committee for the year 1988-89, consisting of five Members and one Special-Invitee was nominated by the Hon'ble Speaker on 22.4.1988 and 12.8.1988, respectively.

2. Shri Kulbir Singh, Deputy Speaker was the Ex-Officio Chairman of the Committee.

3. The Committee held a total number of 29 meetings.

4. The names of the Members and the Number of meetings attended by each of them are given in the following tables :—

Sr. No.	Name of Member	No. of meetings attended
1.	Shri Kulbir Singh Malik, Deputy Speaker	26
2.	Shri Bhagi Ram	Nil
3.	Shri Balbir Singh Chaudhry	17
4.	Shri Makhan Singh	29
5.	Shri Mohinder Singh Dahiya	13
Special Invitee		
1.	Shri Yogesh Chand Sharma	9

5. The dates of meetings held, the number of the members present and business transacted at each meeting are given below:—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	5.5.1988	3	The Committee placed on record their deep sorrow and grief at the untimely and tragic death of the son of Shri Harmohinder Singh Chatha, Hon'ble Speaker, Haryana Vidhan Sabha. The Committee expressed their heartfelt sympathies

1	2	3	4
			and condolence to the members of the bereaved family and prayed to Almighty for peace to the departed soul.
2.	11.5.1988	2	<p>(i) The Research Officer welcomed the Members of the Committee and explained to them the scope and functions of the Committee.</p> <p>(ii) The Committee considered the proposal regarding installation of desert coolers in the rooms of MLAs Hostel and desired that the Public Works Department (Electrical Wing) may be asked to prepare an estimate for the installation of 40 desert coolers in the rooms of MLAs Hostel, Chandigarh.</p>
3.	16.5.1988	4	The Committee discussed the steps taken for the improvement of the working of the MLAs Hostel. The Committee also suggested some changes in the menu.
4.	26.5.1988	3	<p>(i) D.O. letter No. DHO-88/4057, dated the 25th May, 1988 from Shri Sanjay Kothari, Director, Hospitality Organisation, Haryana, Chandigarh expressing his inability to appear before the Committee was placed before the Committee.</p> <p>(ii) The Committee discussed the catering arrangements etc. in the Haryana Vidhan Sabha Canteen and MLAs Hostel Canteen with the representatives of the Hospitality Organisation, Haryana and inspected the Vidhan Sabha Canteen/Kitchen and recommended/observed as under:-</p> <p>(a) The iron Chairs lying in the Vidhan Sabha Canteen be replaced by some good quality of chairs.</p> <p>(b) A water cooler may immediately be installed in the Vidhan Sabha Canteen so that no inconvenience is caused to the employees of the Haryana Vidhan Sabha Secretariat.</p> <p>(c) In future the soft drinks supplied in the Committee meetings should be sufficiently cold and for that purpose necessary arrangements be made immediately and a full size Deep-Frizer may be installed in the Canteen of the Vidhan Sabha for the purpose.</p> <p>(d) The good quality of eatables may be supplied in the Haryana Vidhan Sabha Canteen on the pattern of Punjab Vidhan Sabha Canteen.</p> <p>(e) The Committee observed that the space for kitchen was not adequate. Moreover, there was no provision of proper ventilation in the kitchen. The Committee decided that a joint</p>

-1

-2

3

4

meeting of both the Speakers along with the Director, Hospitality Organisation, Haryana be arranged in the very near future to sort out this problem.

(iii) The menu for the summer season as prepared by the Hospitality Organisation Department for the MLAs Hostel Canteen was placed before the Committee and the same was approved after suggesting some amendments therein.

(iv) The Committee inspected the register maintained by the MLAs Hostel Canteen for obtaining orders for meals etc. and observed that a separate column must be shown in the register for noting down the name of the person whosoever booked the order for serving meals in the rooms to avoid delay in the payment of meals etc.

5. 1.6.1988

3

(i) The Committee discussed in detail the matter relating to improvement in the working of the MLAs Hostel and desired that the fans installed in the rooms of MLAs Hostel may be greased and repaired immediately so that the Members may not feel any inconvenience during their stay in the MLAs Hostel.

(ii) The Committee also desired that a photo of Hon'ble Chief Minister, Haryana may be installed at the Reception of the MLAs Hostel.

6. 28.6.1988

3

(i) The Committee discussed the steps taken for the improvement of the working of the MLAs Hostel.

(ii) An estimate of Rs. 1,81,000/- for providing installation of Desert Coolers in the MLAs Hostel at Chandigarh received from the Superintending Engineer, PWD Electrical Circle, Karnal, Haryana was placed before the Committee. The Committee decided to call the Engineer-in-Chief PWD (B & R), Haryana in one of its subsequent meetings to discuss the estimate.

(iii) The Committee felt that after 5.30 P.M. there was no officer in the MLAs Hostel to take care of the problems of the MLAs. The reception Officer and Incharge MLA Hostel leave MLA Hostel at 5.30 P.M. The Committee, therefore, desired that a proposal for creation of two posts of Assistant Reception Officer be sent to the Government so that round the clock supervision can be made in the MLAs Hostel.

1

2

3

4

(iv) The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 3rd July, 1988 at 5.00 P.M.

7. 3.7.1988

3

(Haryana Bhawan
New Delhi)

Oral examination of the Special Representative-cum-Commissioner, Haryana Bhawan, New Delhi and the Director, Hospitality Organisation, Haryana in respect of the following points :-

1. Steps taken by the Special Representative-cum-Commissioner, Haryana Bhawan, and Director, Hospitality Organisation Haryana in regard to the implementation of the recommendation made by the House Committee in its last meeting.
2. Facilities of reservation for the Members of Haryana Vidhan Sabha at Haryana Bhawan and catering arrangements.
3. Supply of toilet soap in every room of Haryana Bhawan.
4. Washing allowance to waiters.
5. Placing of shoe cleaner in every room.
6. T.V. sets in the Minister's suites of Haryana Bhawan and maintenance of T.V. set near Canteen.
7. Catering arrangements at Haryana Bhawan Canteen.
8. Opening of a separate Reception Counter at New Wing of Haryana Bhawan.
9. Separate dining room for Ministers, M.Ps., M.L.As. and Officers.
10. Maintenance of Haryana Bhawan.
11. Seating arrangements for MLAs and M.Ps. at Reception counter of Haryana Bhawan.
12. Separate canteen for drivers and gunmen.
13. Posting of a whole time Assistant Director, Hospitality at Haryana Bhawan.

8. 19-7-1988

2

The Committee orally examined the representatives of the Public Works Department, Haryana in respect of maintenance of Haryana MLAs Hostel and MLAs Flats and desired that a Supervisor may be posted in the MLAs Hostel so that he may check the cleanliness of rooms of MLAs Hostel daily. The Committee further desired that the list of articles which were purchased sometime back for the MLAs Hostel and Flats may be supplied for the information of the Committee.

1 - - 2

3

4

9. 27-7-1988

3

- (i) In absence of the Ex. Officio Chairman Shri Mohinder Singh Dahiya a Member of the Committee was chosen as acting Chairman to preside over the meeting.
- (ii) The Committee passed a condolence resolution on the untimely and sad demise of Shri. Bhagat Singh, Brother-in-law of Hon'ble Deputy Speaker (Ex. Officio Chairman of the Committee).
- (iii) Discussion with the representatives of PWD (B & R), Haryana regarding improvement in the work of cleanliness of the MLAs Hostel.
- (iv) A list of furniture articles etc. desired by the Committee in its earlier meeting was placed before the Committee. The Committee desired that the articles which were purchased by the Haryana Vidhan Sabha through PWD (B & R), Haryana for MLAs Hostel and Flats be got entered in relevant register of Haryana Vidhan Sabha Secretariat and these articles be regularly maintained by the PWD (B & R).

10. 12-8-1988

3

The Engineer-in-Chief, PWD (B & R), Haryana did not attend the meeting as the notice was issued to him to attend the meeting of the House Committee on 12-8-1988. The Committee took a serious view of it and desired that Engineer-in-Chief be asked to explain his position in this regard in writing within a period of three days.

11. 17-8-1988

4

- (i) The Committee orally examined the Engineer-in-Chief, PWD (B&R), Haryana in regard to not attending the meeting of the House Committee personally by him on 12-8-1988. The explanation dated 16-8-1988 of the Engineer-in-Chief PWD (B & R), Haryana was read out before the Committee. The Committee was not at all satisfied with the reply given by the Engineer-in-Chief, PWD (B & R), Haryana and desired that the Committee be supplied the necessary information before taking a final decision in the matter.
- (ii) The Committee observed that the furniture for the MLA's in the Haryana Vidhan Sabha Canteen is not upto the mark for their sitting and desired that good quality of furniture may be purchased by the Hospitality Department.
- (iii) The Committee further recommended that a water cooler may also be provided in the Vidhan Sabha Canteen for the use of the Members and staff.

1

2

3

4

(iv) The Committee observed that a telephone extension may also be provided in the Canteen for the use of the Hon'ble Members.

(v) The Committee observed that morning tea at 5-00 o. clock is not served to the Members in the MLA's Hostel and Desired that tea to the Members should be served at 5-00 a.m. positively now onwards.

(vi) The Committee allotted the rooms to the Members for the duration of the ensuing session.

12. 7-9-1988
(Haryana Bhawan
New Delhi).

2

(i) In the absence of the Ex-Officio Chairman Shri Balbir Singh Chaudhry, a Member of the Committee was chosen to preside over the meeting.

(ii) Letter No. DHOH-88/8116, dated 6-9-88 from the Director, Hospitality Organisation, Haryana regarding the meeting of the House Committee on 7-9-88 was placed before the Committee and the Committee noted the contents thereof.

(iii) Oral examination of the Special Representative-cum-Commissioner, Haryana Bhawan, New Delhi regarding implementation of all the points which were discussed in the previous meeting.

(iv) The Committee desired that a letter may be written to the Chief Secretary to Govt., Haryana to increase the quota of allotment of rooms of Special Representative-cum-Commissioner, Haryana Bhawan from 2 rooms to 4 rooms for Officers and from 7 rooms to 11 rooms for MLA's.

(v) The Committee desired that a whole time Assistant Director may be posted at Haryana Bhawan.

13. 20-9-1988

4

(i) D.O. Letter No. 30-DM-88, dated the 8th September, 1988 received from the Development and Panchayat Minister Haryana was placed before the Committee and the Committee desired that letter may be placed in one of its meeting to be held at New Delhi in near future.

(ii) The Committee discussed the steps taken for the improvement of the working of the MLA's Hostel and desired that a detailed note be put up to the Committee in this regard in its next meeting.

14. 27-9-1988

4

(i) An estimate of Rs. 21,500/- for the installation of a new water cooler received from the Superintending Engineer, Electri-

1-2

3

4

cal Circle, PWD (B & R) Karnal was placed before the Committee and the Committee desired that the same may be sent to the Government for according necessary sanction in this regard at the earliest.

15. 5-10-1988

5

- (ii) The Committee desired that all the room Attendants should be in their proper uniforms with name plates on their duties and if any body will be found without proper uniforms, strict action will be taken against him.
- (iii) The Committee desired that a newspaper 'Danik Tribune' may also be subscribed regularly in the MLAs Hostel for the M.L.As.
- (i) The Committee discussed the steps being taken for the improvement of the working of the M.L.As. Hostel.
- (ii) The Committee decided to hold its next meeting on 8-10-1988 at Haryana Bhawan, New Delhi.

16. 8-10-1988

2

Haryana Bhawan,
New Delhi.

- (i) Letter No. DHOH-88/8987, dated 6-10-88 from the Accounts Officer, Hospitality Organisation, Haryana showing the inability of Director and Joint Director Hospitality Organisation to attend the meeting of the Committee was placed before the Committee.
- (ii) An official of the Special Representative-cum-Commissioner, Haryana Bhawan informed the Committee that Special Representative-cum-Commissioner, Haryana Bhawan was on official tour to Bhopal. Therefore, in the absence of Special Representative and Director, Hospitality no discussion took place.

17. 26-10-1988

5

- (i) D.O. letter No. 38-DM-88, dated 14-10-88 received from Shri Hukam Singh Development and Panchayat Minister, Haryana regarding improvement in the reservation of rooms in Haryana Bhawan, New Delhi and un-necessary arrears of telephone and room rent charges/bills of Haryana Bhawan, was placed before the Committee. The Committee desired that the D.O letter in question may be put up in the next meeting of the Committee to be held at Haryana Bhawan for consideration.
- (ii) The Committee decided to hold its next meeting on the 4th November, 1988 at Haryana Bhawan, New Delhi.

1-2

3

4

18. 4-11-1988

(Haryana Bhawan
New Delhi)

5

- (i) Oral examination of the Commissioner-Special Representative, Haryana Bhawan and Representatives of the Hospitality Organisation in regard to the over all working/maintenance of the Haryana Bhawan and its Canteen.
- (ii) A.D.O. letter No. 38-DM-88 dated 19-10-1988 received from Shri Hukam Singh, Development and Panchayat Minister regarding pending bill of Rs. 908/- in lieu of stay in Haryana Bhawan was placed before the Committee. A copy of the aforesaid D.O. was handed over to the Special Representative-cum-Commissioner, Haryana Bhawan by the Committee with the direction that the fact finding report be submitted to the committee.
- (iii) The Committee pointed out numerous complaints against Shri Radhey Lal supervisor who sent fake bills to the Hon'ble members including the Bill for Rs. 160/- sent to the Hon'ble Deputy Speaker and desired that Shri Radhey Lal be placed under suspension and strongest possible action should be taken against such an employee who is indulging in such undesirable and unscrupled activities which are very serious. The Committee further desired that the matter be referred to the concerned authority for taking above stated action.
- (iv) D.O. No. 30-DM-88, dated 8-9-1988 regarding irregularities in reservation in Haryana Bhawan received from Shri Hukam Singh, Development and Panchayat Minister was placed before the Committee. Irregularities made by Shri Rawat R.A., Haryana Bhawan and his misbehaviour with the Member were also discussed and the Committee desired that Shri Rawat should be shifted from Room No. 205 today positively and he should be transferred from Haryana Bhawan. Some responsible Officer be posted at Haryana Bhawan in his place.
- (v) The Committee further desired that there should be a co-ordination of Reception Counter and the Canteen Counter. Arrangements of payment of bills of Room Rent Canteen charges should be made at the Reception Counter and decided that —
- (a) Entries in the reservation Register at Reception Counter should be complete and official on duty at Reception Counter should affix his name-plate.
- (b) Meals etc. should be served with Salad.

1	2	3	4
			(vi) The Committee decided to hold its next meeting on 15th November, 1988 at 4.30 P.M. at Haryana Bhawan, New Delhi.
			(vii) The Committee decided to undertake a study tour to the States of Tripura, Manipur and Nagaland from 3-12-1988 to 14-12-1988 and approved the tour programme.
19.	15-11-1988 (Haryana Bhawan New Delhi)	3	The Committee decided that the oral examination of Special Representative-cum-Commissioner, Haryana Bhawan be postponed as he is busy in connection with the International trade Fair.
20.	22-11-1988	4	(i) The Committee discussed the steps taken for the improvement of the working of M.L. As Hostel. (ii) The Committee discussed and finalised the joint tour programme of the Committee on Petitions and House Committee in the month of December, 1988 to the States of Tripura, Manipura and Nagaland.
21.	28-11-1988	4	(i) The Committee discussed the steps taken for the improvement of the working of the MLAs Hostel. (ii) Discussion on the agenda of the study tour of the House Committee. The Committee was informed that telegrams have been issued to all concerned States for making necessary and suitable arrangements for the Committee.
22.	3-12-1988 (Haryana Bhawan New Delhi)	2	The Committee framed the questionnaire for discussion with the sister Committees of Tripura, Manipur and Nagaland Legislative Assemblies.
23.	5-12-1988 (Dumdum Airport Calcutta)	2	Keeping in view the possibility of cancellation of flight from Calcutta to Agartala due to strike by the Pilots the Committee changed its tour programme and desired that its visit to Agartala be cancelled and directed that all the staff of Vidhan Sabha Secretariat should accompany the Committee on its visit to Imphal by air. The Committee further desired that Hon'ble Speaker be requested to grant necessary permission to these officials to travel by air from Calcutta to Imphal.
24.	8-12-1988 (Imphal)	2	Discussion with the House Committee of the Manipur Legislative Assembly on the matters of common interests.

1	2	3	4
25.	10-12-1988 (Kohima)	2	The Committee discussed various matters of common interest with the Deputy Secretary of Nagaland Legislative Assembly Secretariat.
26.	27-12-1988	4	(i) Discussion on the steps taken for the improvement of the working of the MLAs Hostel. (ii) Confirmation of proceedings of the Committee meetings dated 5, 11, 16, 26-5-88, 1, 28-6-88, 3, 19, 27-7-88, 12, 17-8-88, 7, 20, 27-9-88, 5, 8, 26-10-88, 4-15, 22 and 28-11-1988.
27.	3-1-1989	2	Discussion on the steps taken for the improvement of the working of the M.L.As Hostel.
28.	16-1-1989	4	(i) The Committee discussed the various steps taken for the improvement of the working of the M.L.As Hostel. (ii) The Committee desired that while sending the bills of meals etc. to the members K.O. Ts/service slips should be attached with the bill so that the bill can be verified before making the payment.
29.	15-2-1989	4	(i) Letter No, 41/1/85-RVA, dated 30-1-1989 regarding reservation of accommodation at Haryana Bhawan, New Delhi received from the Chief Secretary to Government Haryana regarding earmarking of suites for MLAs was placed before the Committee. The Committee was not satisfied with the decision of the Government and desired that the Chief Secretary to Govt. Haryana may be asked to appear before the Committee in one of its subsequent meetings. (ii) The Committee allotted the rooms to the Hon'ble Members for the duration of the Budget Session.

Meeting adjourned for want of quorum

The meeting i.e. 14-12-1988 was adjourned for want of quorum.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE REVIEW 1988-89

The Committee consisting of Six Members was nominated by the Hon'ble Speaker on 22nd April for the year 1988-89. Sh. Kailash Chand Sharma, a Member of the Committee was appointed as Chairman. Master Shiv Parshad, M. L. A. was nominated as a Special Invitee to serve on the Library Committee on 17-10-88 for the remaining period of the year 1988-89.

The Committee held 45 meetings. The names of Members/Special Invitee together with the number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the Member	No. of meetings attended.
1.	Sh. Kailash Chand Sharma, Chairman	43
2.	Sh. Kanti Parkash Bhalla, Member	26
3.	Sh. Balbir Paul Shah, Member	1
4.	Rao. Dharam Pal, Member	9
5.	Sh. Kishan Singh Sangwan, Member	1
6.	Sh. Surinder Kumar Madan, Member	35
7.	Master Shiv Parshad (Spl. Invitee)	20

The Committee Selected the publications on different subject(s). The value of the publications purchased during the year including the cost of Newspapers/Magazines etc. was Rs. 26661-45. In addition to it Government publications worth Rs. 10,507.80 were also purchased.

The Committee also undertook a study tour to the States of Rajasthan, Gujarat & Goa and discussed with counter part Committees, matters of common interest. The Committee also studied the functioning of Libraries there as also the method of selection of books etc. of the respective Legislature Libraries.

MEETINGS HELD AND BUSINESS TRANSACTED

Details regarding the dates of meetings held, number of members present and business transacted, in each meeting, are given below :—

Sr. No.	Dated	Numbers of Members including Special Invitee Present	Business transacted
1.	9-5-1988	2	<p>(i) The Committee passed a condolence resolution on the sad demise of Mr. Sandeep Singh son of Sh. Harmohinder Singh Chatha Hon'ble Speaker of Haryana Vidhan Sabha.</p> <p>(ii) The Committee also express their heart felt grief at the brutal Killings of 13 innocent persons by the terrorists at Panipat on 7th May, 1988.</p>
2.	16-5-88.	3	The Under Secretary Haryana Vidhan Sabha welcomed the members of the Committee and explained to them the Scope and functions of the Library Committee. The Committee also recommended a book "Tamas" written by Bhisham Sahni.
3.	23-5-1988	2	The Committee recommended three books for the Library.
4.	30-5-1988	2	The Committee recommended two books for the Library.
5.	6-6-1988	3	The Committee recommended four books for the Library.
6.	20-6-1988	3	The Committee recommended five books for the Library.
7.	29-6-1988	3	The Committee recommended three books for the Library and also decided that a monthly magazine 'Abhya Bharati' published by 'Indian Express Group' be subscribed for Library and The Committee also decided to hold its next meeting on 4th July, 88 at 11-00 a. m. in the Haryana Bhawan, New Delhi for the selection of books.
8.	4-7-1988 (Haryana Bhawan New Delhi)	2	The Committee visited at various book-sellers and Shop-keepers and selected 15 Books on different subjects for the Library.
9.	13-7-88	2	The Committee recommended five books for the Library.
10.	21-7-1988	3	The Committee recommended two books for the Library.
11.	28-7-1988	3	The Committee recommended three books for the Library.

1	2	3	4
12.	3-8-1988	2	The Committee recommended three books for the Library.
13.	10-8-1988	2	The Committee recommended three books for the Library.
14.	16-8-1988	2	(i) The Committee recommended two books for the library. (ii) The Committee decided that Govt. may be approached to provide a substantial fund to purchase more books and periodicals for the Library.
15.	6-9-1988	2	(i) The Committee recommended two books for the Library. (ii) The Committee also approved rebate offered by the various book-sellers while purchasing the books for the Library as under :— 1. English books 10% 2. Hindi/Urdu books 15% 3. Law Books : Whatever discount decided after negotiation.
16.	13-9-1988	3	(i) The Committee recommended three books for the Library. (ii) The Committee decided to hold its meetings at Srinagar, Guimarg and Pehalgam on 11th, 12th and 13th October, 1988 respectively and to discuss with the sister Committee of Jammu and Kashmir State Legislature on matters of common interest.
17.	20-9-88	2	The Committee passed a condolence resolution on the sad demise of Mr. Hit Abhilashi, President of, Punjab Unit of the Bhartiya Janata Party.
18.	27-9-1988	4	(i) The Committee selected a book 'World Citizen' by 'Vijay Anand' for the Library. (ii) The Committee decided to undertake a study tour to the States of Maharashtra, Goa and Kerala in the 3rd week of November, 1988 for 12 days.
19.	4-10-1988	3	(i) The Committee selected a book 'The Chakmas' written by S.P. Talukdar for the Library. (ii) The Committee cancelled its proposed tour to the State of J&K from 11th to 13th Oct. 1988 due to flood situation in Punjab and J&K.
20.	12-10-1988	1.	No. business could be transacted for want of quorum.

1	2	3	4
21.	19-10-1988	2	The Committee selected four books for the Library.
22.	26-10-1988	4	The Committee recommended three books for the Library.
23.	2-11-1988	4	(i) The Committee selected a book 'Regional Political Party' by S. Bhatnagar for the Library. (ii) The Committee decided to undertake a study tour to the States of Rajasthan and Gujarat w.e.f. 19th December, 1988 for a period of nine days.
24.	15-11-1988	2	The Committee recommended two copies of 'Road Map of India' for the use in Library.
25.	22-11-1988	2	The Committee selected three books for the Library.
26.	29-11-1988	5	(i) The Committee recommended three books for the Library. (ii) The Committee reviewed its tour programme to the States of Gujarat and Rajasthan and decided to partially modify it by extending only one day i.e. from 19th to 28th December, 1988.
27.	5-12-1988	3	The Committee selected a book 'History of the Sikh People' (1469-1988) written by Dr. Gopal Singh for the Library.
28.	13-12-1988	3	The Committee selected a book 'World Citizen' by 'Vijay Anand.'
29.	19-12-1988	4	The Committee framed the questionnaire on the basis of which it was to discuss the matters of common interest in regard to scope and functions of the Library Committee with Sister Committee of the State of Rajasthan.
30.	20-12-1988	4	The Committee discussed matters of common interest with the Members of Sister Committee of Rajasthan Legislative Assembly.
31.	21-12-1988	4	The Committee at its meeting held on 21-12-1988 at Mount Abu Circuit house, Rajasthan framed the questionnaire on the basis of which it was to discuss on the matters of common interest, scope and functions of Library Committee with the Sister Committee of the State of Gujarat.
32.	23-12-1988	4	The Committee was welcomed by the Chairman of the Gujarat Committee and exchanged views on matters of common interest.
33.	24-12-1988	4	The Committee reviewed the proceedings of the meetings held on 20th December, 1988 at Jaipur and after some discussion the Committee decided that efforts may be made for the preparation of a Bibliography of all acts of Govt. of India as well as Haryana Govt. for the use of Members of Haryana Vidhan Sabha.

1	2	3	4
34.	26-12-88	4	The Committee reviewed the proceedings of the meeting held on 20th December, 1988 at Ahmedabad.
35.	28-12-1988	4	The Committee reviewed the proceedings of the meetings of the Committee held on 20-12-1988 and 23-12-1988 at Jaipur and Ahmedabad. The Committee decided to recommend the budget for the Haryana Vidhan Sabha Library be increased from Rs. 30,000 to Rs. one lakh at least.
36.	4-1-1989	4	The Committee selected a book 'Betrayal of a rural India' by 'Bhanu Partap Singh'.
37.	9-1-1989	3	The Committee selected a book 'Dada Saheb Mavalankar - Father of Lok Sabha'.
38.	16-1-1989	4	The Committee recommended 'Political System in India Vol. I and II' edited by 'Verinder Grover'.
39.	24-1-1989	5	The Committee recommended 'Political System in India' Vol. III and IV edited by 'Verinder Grover'.
40.	30-1-1989	3	The Committee selected two books for the Library.
41.	6-2-1989	2	The Committee selected seven books for the Library.
42.	16-2-1989	1	No Business was transacted for want of Quorum.
43.	24-3-1989	4	The Committee framed the questionnaire on the basis of which it was to discuss the matters of common interest in regard to Scope and functions of the Library Committee with the Sister Committee of the Goa Legislative Assembly.
44.	27-3-1989	3	The Committee was welcomed by the Secretary, Goa Legislative Assembly and discussed the matters of common interest.
45.	30-3-1989	3	The Committee reviewed on the discussion held with Secretary, Goa Legislative Assembly at Panaji.

COMMITTEE ON PETITIONS

(i) The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker and notified on the 11th March, 1988 for the Seventh Vidhan Sabha of the fourth Session (March, 1988) under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The Committee held 13 meetings in all, 10 meetings at Chandigarh and 3 meetings outside Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below :-

Sr. No.	Name of the Member	No. of meetings attended
1.	Ch. Kulbir Singh Malik, Deputy Speaker.	12
2.	Sh. Bhagwan Sahai Rawat, M.L.A.	1
3.	Sh. Atma Ram Gohara, M.L.A.	9
4.	Sh. Durga Dutt Attri, M.L.A.	10
5.	Sh. Hazar Chand, M.L.A.	9

(iv) Meeting held and business transacted.

The details showing the dates of the meetings held, the number of members present and the business transacted at each meeting are given below :-

Sr. No.	Date of Meetings	Number of Members present	Business Transacted
1	2	3	4
1.	5th May, 1988.	3	The Committee passed condolence resolution on the untimely and tragic death of Shri Sandeep Singh son of Speaker due to accident.
2.	11th May, 1988.	3	Discussion on the scope and functions of the Committee.
3.	16th May, 1988.	4	Consideration of the question of Enlargement of the scope and functions of the Committee.

4. 23rd May, 1988.	3	Meeting of the Committee at Manali to consider the question of Enlargement of the scope and functions of the Committee.
5. 24th May, 1988.	3	Meeting of the Committee at Manali to consider the question of Enlargement of the scope and functions of the Committee.
6. 1st June, 1988.	2	Consideration of the question of Enlargement of the scope and functions of the Committee.
7. 28th June, 1988.	5	Consideration of the question of Enlargement of the scope and functions of the Committee.
8. 3rd July, 1988.	3	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
9. 19th July, 1988.	3	The Committee went through the reply to the questionnaire supplied by the Uttar Pradesh Legislative Assembly Secretariat.
10. 27th July, 1988.	3	The Committee passed condolence resolution on the untimely and tragic death of Shri Bhagat Singh, elder brother of Deputy Speaker.
11. 12th August, 1988.	3	Consideration of the question of Enlargement of the scope and functions of the Committee.
12. 17th, August, 1988.	3	Consideration of the question of Enlargement of the scope and functions of the Committee.
13. 18th August, 1988.	3	Study of the internal working Rules of Petitions Committee of Karnataka Legislative Assembly.

2. (i) The Committee on Petitions nominated by the Speaker on 11th March, 1988 continued to function upto the constitution of a new Committee under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative when the present Committee was allowed to continue to function for the fifth session of the Seventh Vidhan Sabha for the August Session, 1988 vide notification No. Pet-C-1/85-88/54 dated the 20th August, 1988.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was Ex-Office Chairman of the Committee.

(iii) The Committee held 16 meetings in all, 5 meeting at Chandigarh and 11 meetings outside Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below :—

Sr. No.	Name of the Member	No. of meetings attended
1.	Ch. Kulbir Singh Malik, Deputy Speaker.	12
2.	Sh. Bhagwan Sahai Rawat, M.L.A.	8
3.	Sh. Atma Ram Godara, M.L.A.	9
4.	Sh. Durga Dutt Attri, M.L.A.	9
5.	Sh. Hazar Chand, M.L.A.	5

(iv) Meeting held and business transacted.

The details showing the dates of the meetings held, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of Meetings	Number of Members present	Business Transacted
1.	20th August, 1988.	5	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
2.	8th September, 1988.	3	Meetings of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
3.	20th September, 1988.	3	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
4.	12th October, 1988.		Meeting adjourned for want of quorum.
5.	26th October, 1988.	4	Consideration of the question of Enlargement of the scope and functions of the Committee.
6.	4th November, 1988.	3	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
7.	15th November, 1988.	3	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
8.	22nd November, 1988.	3	The Committee discussed and finalised the study tour programme to the States of Tripura, Manipur and Nagaland during the month of December, 1988.
9.	23th November, 1988.	5	The Committee discussed its official tour to the States of Tripura, Manipur and Nagaland.

1	2	3	4
10.	3rd December, 1988.	4	The Committee framed questionnaire at Haryana Bhawan, New Delhi with the sister committees of Tripura, Manipur and Nagaland Legislative Assemblies.
11.	5th December 1988.	—	Meeting adjourned for want of quorum at Agartala.
12.	8th December, 1988.	1	Meeting adjourned for want of quorum at Imphal.
13.	10th December, 1988.	1	Meeting adjourned for want of quorum at Kohima.
14.	14th December, 1988.	1	Meeting adjourned for want of quorum at Haryana Bhawan, New Delhi.
15.	16th January, 1989.	4	The Committee examined the rules relating to the Committee on Petitions of Meghalaya Legislative Assembly thoroughly and minutely and made certain observations on certain rules.
16.	13th Feb., 1989.	3	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of scope and functions of the Committee.

3.—(i) The Committee consisting of five members of the Vidhan Sabha was nominated for the sixth session of the seventh Vidhan Sabha held in the month of February, 1989 by the Hon. Speaker under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 21st. February, 1989.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The Committee held only two meetings in all, 1 meeting at Chandigarh and 1 meeting outside Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below :—

Sr. No.	Name of the Member	No. of meeting attended
1.	Ch. Kulbir Singh Malik, Deputy Speaker.	1
2.	Sh. Bhagwan Sahai Rawat, M.L.A.	—
3.	Sh. Atma Ram Godara, M.L.A.	1
4.	Sh. Durga Dutt Attri, M.L.A.	2
5.	Sh. Surinder Kumar Madan, M.L.A.	1

(iv) Meeting held and business transacted.

The details showing the dates of the meetings held, the number of members present and the business transacted at each meeting are given below :-

Sr. No.	Date of Meetings	Number of Member present	Business Transacted
1	2	3	4
1.	24th March, 1989.	2	Meeting of the Committee at Haryana Bhawan, New Delhi for considering the question of Enlargement of the scope and functions of the Committee.
2.	31st March, 1989.	2.	Consideration of question of Enlargement of the scope and functions of the Committee.

(v) Proceedings;

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

(vi) Meetings held at places other than Chandigarh.

Sr. No.	Place	Date of meeting
1.	23rd and 24th May, 1988. (See Sr. No. 4 and 5)	Manali.
2.	3rd July, 1988. (See Sr. No. 8)	Haryana Bhawan, New Delhi
3.	20th August, 1988. (See Sr. No. 1)	Haryana Bhawan, New Delhi
4.	8th September, 1988. (See Sr. No. 2)	Haryana Bhawan, New Delhi
5.	4th November, 1988. (See Sr. No. 7)	Haryana Bhawan, New Delhi
6.	15th November, 1988. (See Sr. No. 8)	Haryana Bhawan, New Delhi
7.	3rd December, 1988. to 14th December, 1988. (See Sr. No. 11 to 14)	Haryana Bhawan, New Delhi Tripura, Manipur and Nagaland.
8.	13th February, 1989. (See Sr. No. 16)	Haryana Bhawan, New Delhi
9.	24th March, 1989. (See Sr. No. 1)	Haryana Bhawan, New Delhi